

# ORISSA HIGH COURT

## FILING REPORT AS ON :07/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/43555/2024	JINDAL STAINLESS LIMITED, JAJPUR VS METALS AND MINERALS TRADING CROP. LTD., NEW DELHI	ADITYA NARAYAN DAS VS VS	// () //	
2	D-ARBP/43672/2024	QNTS FITNESS PVT.LTD., BBSR VS MOHS10 TECHNOLOGY PVT.LTD., BBSR	BISIKESAN PRADHAN VS VS	// () //	
3	D-BLAPL/30662/2024	RANDHIR KUMAR TIWARI VS STATE OF ODISHA	DEEPAK KUMAR PANI VS VS	SAMBALPUR TOWN /118 /2024 () //	AOR20220004106C202400022
4	D-BLAPL/30663/2024	KUNA BARIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS VS	SULIAPADA /93 /2023 () //	AOR20220001558C202400158
5	D-BLAPL/30664/2024	GOURAHARI MAHANTA VS STATE OF ODISHA	DEBASIS TRIPATHY VS VS	GONDIA /308 /2022 () //	AOR20220001665C202400054
6	D-BLAPL/30665/2024	PRAMOD ORAM VS STATE OF ODISHA	ARABINDA DASH VS VS	RENGALI (SAMBALPUR) /141 /2022 () //	AOR20220003065C202400006
7	D-BLAPL/30666/2024	ILLIAJAR TIRKEY VS STATE OF ODISHA	KISHORE KUMAR NAIK VS VS	SUNDARGARH SADAR /145 /2024 () //	AOR20220000264C202400001
8	D-BLAPL/30668/2024 BLAPL/10350/2024	SAJID ALI WAHID ALI SHEIKH @ SAJID ALI VS STATE OF ODISHA	ANITA SAHOO VS VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000014/2024	
9	D-BLAPL/30671/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS VS	SECTOR-7 /160 /2024 () //	
10	D-BLAPL/30673/2024 BLAPL/10365/2024	RAJDEV @ BHASKAR DEBNATH VS STATE OF ODISHA	ARIJEET MISHRA VS VS	MAHILA P.S.(BBSR) /139 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001503/2024	
11	D-BLAPL/30675/2024	ANIL HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS VS	BORIGUMMA /120 /2024 () //	

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12	D-BLAPL/30680/2024	LINGA @ LINGARAJ MEHER VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	AGALPUR /163 /2024 () //	
13	D-BLAPL/30682/2024	SWADHIN PUJHARI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JUNAGARH /325 /2022 () //	
14	D-BLAPL/30685/2024	ZAHIR ALLI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	KHARABEL NAGAR P.S. /121 /2024 () //	AOD20240000391C202400097
15	D-BLAPL/30686/2024	JAGA @ JAGANNATH PANIGRAHI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /804 /2024 () //	
16	D-BLAPL/30687/2024	PRABHAT MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
17	D-BLAPL/30689/2024	ZAHIR ALLI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	LINGARAJ P.S. /23 /2024 () //	AOD20240000391C202400098
18	D-BLAPL/30691/2024	KARTIKA NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /12 /2024 () //	
19	D-BLAPL/30692/2024	SINGRAI MUNDA VS STATE OF ODISHA	S.S.RAY (2) VS	LATHIKATA /60 /2024 () //	
20	D-BLAPL/30693/2024	S. JAGANNATH VS STATE OF ODISHA	S.S.RAY (2) VS	GOLANTHARA (BERHAMPUR) /3 /2023 () //	
21	D-BLAPL/30694/2024	DIPAK @ DEEPAK BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /54 /2024 () //	
22	D-BLAPL/30696/2024	MRUTUNJAYA PADHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SECTOR-7 /136 /2023 () //	
23	D-BLAPL/30698/2024	JAYA PRAKASH SAMANTARA @ PRAKASH SAMANTARA	JUGALA KISHORE PANDA	KANTAMAL /83 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30700/2024	MRUTUNJAYA PADHY	JUGALA KISHORE PANDA	SECTOR-7 /135 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30703/2024	ARJUN KHILA	RAJIB LOCHAN PATNAIK	CHITRAKONDA /59 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30705/2024	PRASHANT PANGI @ PRASANTA PANGI	RAJIB LOCHAN PATNAIK	CHITRAKONDA /142 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30710/2024	SK. SONU @ DJ SONU @ SK. SARFARAJ	KULDEEP MOHANTY	KHANTAPADA /183 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30712/2024	TARUN PRASAD KATA	AKSHAYA KUMAR SAHOO	KOMNA PS /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30715/2024	BHABANI SHANKAR NAYAK	ANIRUDHA DAS	RAIKIA /97 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30717/2024	SISIRA NAYAK	DEEPAK RANJAN PARIDA	Maitri Vihar PS /409 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30722/2024	SANTOSH BAGARTI	SANJIT MISHRA	GOCHHAPADA /17 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30725/2024	MOHADIN KHAN	SUBHRAJIT SAHOO	INDUSTRIAL ESTATE PS /192 /2024	
	BLAPL/10366/2024	VS	VS	S.D.J.M.,KHURDA(Khordha )	
		STATE OF ODISHA		GR/0000700/2024	
33	D-BLAPL/30728/2024	ROHIT KUMAR AGRAWAL	SUSANTA KUMAR SAHU	SAMBALPUR TOWN /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30729/2024	DEBANANDA MAHANTA	BISWAJIT TRIPATHY	TURUMUNGA /246 /2024	
		VS	VS	()	

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35	D-BLAPL/30732/2024	STATE OF ODISHA BEBY @ BIMALA BALIARSINGH @ PALEI VS	BISWARANJAN MAHARATHA VS	// JODAPADAR /99 /2024 ()	
36	D-BLAPL/30733/2024	STATE OF ODISHA KRUSHNA CHANDRA SETHI VS	BHARATI DASH VS	// BUGUDA /116 /2018 ()	
37	D-BLAPL/30738/2024	STATE OF ODISHA LAXMIDHAR PRADHAN VS	AMULYA RATNA PANDA VS	// BALIAPAL /88 /2024 ()	
38	D-BLAPL/30744/2024	STATE OF ODISHA DURYODHAN TOLTIA VS	DEBABRATA DASH VS	// GOLAMUNDA /109 /2023 ()	
39	D-BLAPL/30757/2024	STATE OF ODISHA BIKRAM KUMAR JENA VS	RAJENDRA KUMAR PRADHAN VS	// MALKANGIRI /504 /2024 ()	
40	D-BLAPL/30769/2024	STATE OF ODISHA SUJIT KUMAR MOHANTY VS	BISWARANJAN DALAI VS	// JHIRPANI P.S. /35 /2024 ()	
41	D-BLAPL/30771/2024	STATE OF ODISHA JITESH KUMBHAR @ BOMA VS	RAMANI KANTA PATTANAIAK VS	// JHARSUGUDA /554 /2024 ()	
42	D-BLAPL/30776/2024	STATE OF ODISHA DIPU NAYAK VS	DEBASIS SARANGI VS	// TOMANDO /349 /2024 ()	
43	D-BLAPL/30779/2024	STATE OF ODISHA KAILASH NAIK VS	SUBHASISH SATAPATHY VS	// BHANJANAGAR /427 /2020 ()	
44	D-BLAPL/30788/2024	STATE OF ODISHA NANDA SURIYA VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI SADAR /35 /2024 ()	
45	D-BLAPL/30789/2024	STATE OF ODISHA MUNTAJ ALI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// CYBER CRIME AND ECONOMIC OFFENCE /6 /2024 () //	

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46	D-BLAPL/30790/2024	LAKA PODIAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /283 /2023 () //	
47	D-BLAPL/30796/2024	PREMA CHAND NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /82 /2024 () //	
48	D-BLAPL/30797/2024	DINABANDHU PATRA VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	TANGI /62 /2024 () //	
49	D-BLAPL/30800/2024	DINESH RAO VS STATE OF ODISHA	SATYABRATA PANDA VS	PAIKMAL /131 /2024 () //	
50	D-BLAPL/30804/2024	JUDHISTIR MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KALAMPUR /69 /2024 () //	
51	D-BLAPL/30807/2024	KSHETRA AGHARIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLAMUNDA /99 /2013 () //	
52	D-BLAPL/30808/2024	BABUJI @ PRAVAKAR LOHAR VS STATE OF ODISHA	AMLAN MOHANTY VS	KEONJHAR SADAR /389 /2023 () //	
53	D-BLAPL/30810/2024	BHUSANA GAMPHARAI @ GAMPRAI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	NANDAPUR /133 /2021 () //	
54	D-BLAPL/30812/2024	BIJU @ BIJAY PATRA VS STATE OF ODISHA	AMLAN MOHANTY VS	KEONJHAR SADAR /389 /2023 () //	
55	D-BLAPL/30815/2024	SRIKANT SAMAL @ SRIKANTA SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BADAGODA P.S. /584 /2024 () //	
56	D-BLAPL/30818/2024	FIROJ KHAN VS STATE OF ODISHA	PRADIPTA VARMA VS	KHALLIKOTE /622 /2024 () //	
57	D-BLAPL/30822/2024	SUMENTA @ SUMANTA MAJHI	AMIT BISWAL	PADMAPUR /105 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/30824/2024	SRI MANTU @BABU BISWAL	PARSURAM PANDA	BANSADA /210 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/30828/2024	RABI DAS	LAXMINARAYAN PATEL	SAMBALPUR TOWN /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/30829/2024	SRIKANTA PRADHAN @ BIRANT @ BRAND	BHABANI SANKAR MISHRA	CHAMPUA /205 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/30834/2024	GULFAN ALI	DIBYAJYOTI SAHOO	RENGALI /217 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/30835/2024	MANAS KUMAR NAYAK @ MANUA	DEBASISH SAMAL	JAJPUR TOWN /319 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/30838/2024	SATYAJIT SAMAL @ SATYAJIT MANAGOBINDA SAMAL	BINAYA BHUSAN ROUTRAY	CAPITAL P.S. /95 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/30839/2024	RANJAN KARKARIA	PANCHANAN PANIGRAHI	CHANDILI /123 /2021	AOD20240000001C202400307
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/30840/2024	NIRAKAR BEHERA	BINAYA BHUSAN ROUTRAY	BALIANTA P.S. /429 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/30845/2024	NABA @ NABAKISHORE SAHU	AMIT KUMAR NATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/30847/2024	SUDAM @ CHANDAN PADHAN	SANJIB KUMAR BHANJADEO	RENGALI /1 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/43527/2024	SRI SRI LAXMI MAA SELF HELP GROUP,BHADRAK	SIDHARTH PRASAD DAS	/ /	AOR20220001597C202400140
		VS	VS	()	

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69	D-CMAPL/43597/2024	STATE OF ODISHA D.M.,NATIONAL INSURANCE CO. LTD., ROULKELA	ADV.	//	
		VS	VS	0	
70	D-CMAPL/43613/2024	PADMINI MUNDA BASANTA KUMAR BHOI	ADV.	//	
		VS	VS	0	
71	D-CMP/43530/2024	STATE OF ODISHA GIRIDHARI LAL SARANGI	RAJJEET ROY	//	AOR20220001462C202400024
		VS	VS	0	
72	D-CMP/43537/2024	PRAFULLA KUMARI SARANGI BIJAYALAXMI DALAI @ PARIDA	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
73	D-CMP/43551/2024	STATE OF ODISHA DEBASIS HATI	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
74	D-CMP/43622/2024	SANDHYARANI PARIDA KALI BEHERA	RAMDAS ACHARY	//	
		VS	VS	0	
75	D-CMP/43644/2024	DISTRICT COLLECTOR, GAJAPATI PRAMOD KUMAR SAHOO	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
76	D-CMP/43650/2024	KAMAL KUMAR SAHOO KIRUTHJIKA PRABHAKARAN	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
77	D-CMP/43662/2024	SARAT KUMAR @ CHANDRA BADAJENA BHAGYALATA NAIK	BHOJARAJ SETH	//	
		VS	VS	0	
78	D-CMP/43671/2024	DILLIP KUMAR NAIK KAMALA KANTA MOHAPATRA	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
79	D-CMP/43690/2024	ANANTA KUMAR @ PRASAD MOHAPATYRA SATYA NARAYAN SABAT	GYANALOKA MOHANTY	//	AOR20220001691C202400009
		VS	VS	0	
		SUNIL KUMAR MEHER		//	

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80	D-CMP/43704/2024	SUKANTI PATTANAIAK VS BADA KISHAN @ MAJHI	MAHESWAR MOHANTY VS	// 0 //	
81	D-CMP/43707/2024	PUSPALATA @ PUSPITA SARKAR VS NIRMALYA KUMAR DEY	SATYABRATA SENAPATI VS	// 0 //	
82	D-CMP/43734/2024	RAHIM BUX VS SAIRA BIBI	SANDIPANI MISRA VS	// 0 //	
83	D-CMP/43738/2024	JATADHARI RATH VS MAMATA SAHOO	SANKAR MISHRA VS	// 0 //	
84	D-CONTC/43508/2024	TIKUNU SAHU VS SHALINI PANDIT, I.A.S	ADV. VS	// 0 //	
85	D-CONTC/43517/2024	SUNIL KUMAR JOSHI VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
86	D-CONTC/43522/2024	DAYANIDHI MISHRA VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
87	D-CONTC/43553/2024	BHABANI SANKAR KAR VS PARUL PATAWARI, IAS	ADV. VS	// 0 //	
88	D-CONTC/43573/2024	BIBHUTI BHUSAN MOHAPATRA VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
89	D-CONTC/43577/2024	ROHIT KUMBHAR VS ARABINDA KUMAR PADHEE, PRINCIPAL SECRETARY AGRICULTURE AND FARMERS EMPOWERMENT DEPTT.	ADV VS	// 0	AOR20220001535C202400104
90	D-CONTC/43579/2024	SUDHAKAR PRADHAN VS MANORANJAN MALLIK, O.A.S,	ADV. VS	// 0 //	
91	D-CONTC/43581/2024	MANOJ KUMAR DAKUA	SANDHYARANI PANI	//	AOR20230000010C202400120

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		VS	VS	()	
		USHA PADHEE,PRINCIPAL SECRETARY, H AND U.D DEPTT.		//	
92	D-CONTC/43582/2024	MANOJ KUMAR DAKUA	SANDHYARANI PANI	//	AOR20230000010C202400121
		VS	VS	()	
		PRAKASH NARAYAN SINGH,REGIONAL PROVIDENT FUND COMMISSIONER,GANJAM		//	
93	D-CONTC/43584/2024	KEDAR SANKAR MAHAKUD	ADV.	//	
		VS	VS	()	
		MANORANJAN MALLIK, OAS		//	
94	D-CONTC/43587/2024	ABHIRAM JENA	ADV.	//	
		VS	VS	()	
		BRUNDABAN SATAPATHY, DIRECTOR OF ELEMENTARY EDUCATION		//	
95	D-CONTC/43591/2024	HALADHAR SAHU	ADV,	//	
		VS	VS	()	
		BRUNDABAN SATAPATHY, DIRECTOR OF ELEMENTARY EDUCATION		//	
96	D-CONTC/43604/2024	SOUMYA RANJAN DAS	ADV.	//	
		VS	VS	()	
		DINESH KUMAR PRUTHI, CHIEF GENERAL MANAGER, C.G.-I,		//	
97	D-CONTC/43617/2024	SIMADRI PANIGRAHY	SANDHYARANI PANI	//	AOR20230000010C202400122
		VS	VS	()	
		RAMASHISH HAZRA, DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA		//	
98	D-CONTC/43630/2024	BIDYADHAR DAS	ADV,	//	
		VS	VS	()	
		ANANYA DAS, I.A.S,		//	
99	D-CONTC/43642/2024	JITENDRA KUMAR NAYAK	ADV.	//	
		VS	VS	()	
		JAINARAYAN SEET, ENGINEER-IN-CHIEF, RURAL WATER SUPPLY AND SANITATION, ODISHA		//	
100	D-CONTC/43646/2024	MADAN SUNDAR KHATUA	ADV.	//	
		VS	VS	()	
		JAINARAYAN SEET, ENGINEER-IN-CHIEF, RURAL WATER SUPPLY AND SANITATION, ODISHA		//	
101	D-CONTC/43651/2024	KAJAL MOHAN PARIDA	ADV.	//	
		VS	VS	()	
		JAINARAYAN SEET, ENGINEER-IN-CHIEF, RURAL WATER SUPPLY AND SANITATION, ODISHA		//	
102	D-CONTC/43653/2024	RABINDRA NAYAK	ADV.	//	
		VS	VS	()	

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103	D-CONTC/43656/2024	JAINARAYAN SEET, ENGINEER-IN-CHIEF, RURAL WATER SUPPLY AND SANITATION, ODISHA UMESH CHANDRA JENA VS	ADV. VS	// ()	
104	D-CONTC/43657/2024	JAINARAYAN SEET, ENGINEER-IN-CHIEF, RURAL WATER SUPPLY AND SANITATION, ODISHA CHAKRADHAR PANDA VS	ADV. VS	// ()	
105	D-CONTC/43659/2024	JAINARAYAN SEET, ENGINEER-IN-CHIEF, RURAL WATER SUPPLY AND SANITATION, ODISHA RABINDRA KUMAR BEHERA VS	ADV. VS	// ()	
106	D-CONTC/43661/2024	JAINARAYAN SEET, ENGINEER-IN-CHIEF, RURAL WATER SUPPLY AND SANITATION, ODISHA GIRISH CHANDRA MALLICK VS	ADV. VS	// ()	
107	D-CONTC/43670/2024	JAINARAYAN SEET, ENGINEER-IN-CHIEF, RURAL WATER SUPPLY AND SANITATION, ODISHA SANKARSAN KHUNTIA VS DR. PRADIPTA KUMAR SENAPATI, VICE CHANCELLOR, BPUT	ADV. VS	// ()	
108	D-CONTC/43678/2024	SUJATA MOHAPATRA VS SANTOSH KUMAR ROUT, D.E.O, CUTTACK	ADV. VS	// ()	
109	D-CONTC/43710/2024	SASMITA SETHI VS SHALINI PANDIT, I.A.S,	ADV. VS	// ()	
110	D-CONTC/43711/2024	NARENDRA KALASHA VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// ()	
111	D-CONTC/43714/2024	SRUTIDHAR NAYAK VS SALINI PANDIT, IAS	ADV. VS	// ()	
112	D-CONTC/43716/2024	UMARNATH MOHAPATRA VS ER. SANJIB KUMAR NAYAK, SUPT. ENGINEER, KANUPUR	ADV. VS	// ()	
113	D-CRLA/30721/2024	BANABASI RAULA VS STATE OF ODISHA	BIJOY SWAROOP NANDA VS	JEYPORE TOWN /299 /2017 ()	

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114	D-CRLA/30762/2024	BIKASH CHANDRA BISWAL VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	TOMANDO /120 /2023 () //	
115	D-CRLA/30793/2024	MANINDRA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /309 /2020 () //	
116	D-CRLA/30803/2024	GAVASKAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	/ /0 () //	
117	D-CRLA/30813/2024	KALIA @ KALANDI BISWAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MALGODOWN /131 /2021 () //	
118	D-CRLA/30831/2024	TAPAN JENA @ JITENDRA KUMAR JENA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BANARAPAL /211 /2015 () //	
119	D-CRLMC/30678/2024 CRLMC/3908/2024	PURANDAR DHARUA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BELPARA /45 /2004 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000204/2004	
120	D-CRLMC/30690/2024	MANORANJAN SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /871 /2024 () //	
121	D-CRLMC/30709/2024	SK.MUSTAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	JASHIPUR /165 /2024 () //	
122	D-CRLMC/30718/2024	HIMANSHU PRADHAN @ HIMANSHU SEKHAR PRADHAN VS STATE OF ODISHA	DEBENDR PRASAD BOSE VS	JALESWAR /32 /2014 () //	
123	D-CRLMC/30719/2024	BISWAJIT ROUT VS STATE OF ODISHA(VIG.)	ANIRUDHA DAS VS	CUTTACK VIGILANCE /51 /2003 () //	
124	D-CRLMC/30723/2024	REETANJALI BARAL @ MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //	
125	D-CRLMC/30727/2024	SUDHIR KUMAR MOHANTA	BIBHUTI BHUSAN NANDA	/ /0	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SUNANDA MOHANTA		//	
126	D-CRLMC/30743/2024	SUMANTA KUMAR BARIK	AKSHAYA KUMAR SUBUDHI	DELANGA /85 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/30748/2024	KAMAL LOCHAN PANDIA	BIBHUTI RANJAN MOHANTY	SIMULIA /16 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/30755/2024	KAMALA KANTA MOHAPATRA	SANTOSH KUMAR DWIVEDY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/30756/2024	CHAKRA BUDHIA@CHAKRADHARA BUDHIA	MOHENDRA KUMAR MOHAPATRO	BHAWANIPATNA SADAR /252 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/30760/2024	SUMANTA PAIKARAY	BHABANI SHANKAR DASPARIDA	SAMBALPUR VIGILANCE /54 /2019	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
131	D-CRLMC/30782/2024	KISHOR GHADEI	MANAS KUMAR CHAND	BHAWANIPATNA SADAR /40 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/30786/2024	ISHWAR @ ISWAR CHANDRA BEHERA	RASHMI RANJAN MISHRA	MAHILA P.S.(BBSR) /126 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/30809/2024	JAIMIN KUKDEJA MEGHARAJBHAI	PRATIK DASH	CYBER CRIME AND ECONOMIC OFFENCE /11 /2024	
		VS	VS	()	
		STATE OF ODISHA (CYBER CRIME)		//	
134	D-CRLMC/30811/2024	ZAINUL HAQUE	LAXMINARAYAN PATEL	DHANUPALI /133 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/30817/2024	PRAVEEN KUMAR	KSHIROD KUMAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/30820/2024	NARENDRA SWAIN	SMRUTI RANJAN ROUT	/ /0	
		VS	VS	()	

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137	D-CRLMC/30823/2024	STATE OF ODISHA BRIJESH DAYABHAI SATHIYA VS	PRATIK DASH VS	// CYBER CRIME AND ECONOMIC OFFENCE /11 /2024 ()	
138	D-CRLMC/30825/2024	STATE OF ODISHA (CYBER CRIME) UDAYA RAMESSHBHAI VS	PRATIK DASH VS	// CYBER CRIME AND ECONOMIC OFFENCE /11 /2024 ()	
139	D-CRLMC/30830/2024	STATE OF ODISHA (CYBER CRIME) BROOKSON ENERGY PVT. LTD., BBSR VS	BIJAYA KUMAR PARIDA VS	// /0 ()	
140	D-CRLMC/30837/2024	STATE OF ODISHA ROHIT SENAPATI VS	SUKANTA KUMAR NAYAK VS	// SABARANG /198 /2022 ()	
141	D-CRLMP/30670/2024	STATE OF ODISHA SWAROOP KUMAR SAHOO VS	SHIB SHANKAR MOHANTY VS	// /0 ()	
142	D-CRLMP/30679/2024	SUCHETA SAHOO SUNIL MANDAL VS	DEBIDUTTA MOHAPATRA VS	// PARADEEP /219 /2024 ()	
143	D-CRLMP/30695/2024	STATE OF ODISHA RABINDRA KUMAR NAYAK VS	GOPINATH MISHRA VS	// /0 ()	
144	D-CRLMP/30724/2024	STATE OF ODISHA ANJANA PARIDA VS	RAGHUNATH DAS MOHAPATRA VS	// /0 ()	
145	D-CRLMP/30734/2024	STATE OF ODISHA KANCHAN DAS VS	UMAKANTA BARIK VS	// /0 ()	
146	D-CRLMP/30740/2024	STATE OF ODISHA KAMALAKANTA MUDULI VS	PARTHA SARATHI NAYAK VS	// /0 ()	
147	D-CRLMP/30753/2024	STATE OF ODISHA SATYABADI OJHA VS	BRUNDEBAN ROUT VS	// /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/30801/2024	PRIYABRATA DEBATA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// () //	
149	D-CRLMP/30816/2024	PANKAJ KUMAR NAIK VS STATE OF ODISHA	ASWINI KUMAR DASH VS	LAIKERA /79 /2024 () //	
150	D-CRLREV/30683/2024	ROSHAN DHRUB VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /228 /2024 () //	
151	D-CRLREV/30707/2024	SIPUN DALABEHERA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	NAYAGARH /305 /2024 () //	
152	D-CRLREV/30711/2024	ASWINI KUMAR DASH VS STATE OF ODISHA	 VS	SAMBALPUR TOWN /114 /2020 () //	
153	D-CRLREV/30730/2024	UPENDRA KUMAR PANDI @ UPENDRA PANDI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KODALA /365 /2021 () //	
154	D-CRLREV/30798/2024	SNEHALATA BEHERA @ DEHURY VS BANKANIDHI DEHURY	DEBENDRA KUMAR SAHOO (1) VS	// () //	
155	D-CRLREV/30826/2024	SALIL AGRAWAL @ AGRAWALA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	RAIRANGPUR TOWN /267 /2024 () //	
156	D-CRLREV/30848/2024	SWAGAT NAYAK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	SAHID NAGAR P.S. /234 /2020 () //	
157	D-CRLREV/30849/2024	TIKAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /212 /2022 () //	AOR20220001297C202400082
158	D-CRP/43746/2024	ABDUL KASIM JALALUDDIN VS NAHIRUN NISHA	GOPINATH MISHRA VS	// () //	
159	D-FAO/43556/2024	DILLIP KUMAR BISWAL	SATYABAN SAHOO	//	

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		VS	VS	0	
		UNION OF INDIA		//	
160	D-FAO/43557/2024	D.KANAK PRADHAN	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
161	D-FAO/43558/2024	GOORU PUSHPALATHA @ G.PUSHPALATHA	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
162	D-FAO/43560/2024	MINARANI SAHU	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
163	D-FAO/43562/2024	MINATI JENA	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
164	D-FAO/43564/2024	ASHRULATA DIKSHIT @ DIXIT	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
165	D-FAO/43567/2024	PRIYADARSHANI PRADHAN	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
166	D-FAO/43568/2024	KAMALIMANI PAL	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
167	D-FAO/43569/2024	ARATI JENA	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
168	D-GUAP/43685/2024	AJAY KUMAR NANDA@PINTU	UMA CHARAN MISHRA	//	
		VS	VS	0	
		ASHOK KUMAR PADHEE		//	
169	D-MACA/43525/2024	BAISAKHA NAIK	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		HEMANTA CHHATRIA		//	
170	D-MACA/43534/2024	PRIYAMBADA NANDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	

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171	D-MACA/43545/2024	KSHYAMANIDHI PRADHAN SMRUTI RANJAN SAHOO VS KRUSHNA CH. NAYAK	SATYABHUSAN DAS VS	// // 0 //	
172	D-MACA/43571/2024	A.SAI KUMAR REDDY VS VEMULA VENKEIAH	BISHNU BRATA SINGH VS	// // 0 //	
173	D-MACA/43629/2024	B.M., ORIENTAL INSURANCE CO., SAMBALPUR VS MANJULATA PANDA	PRASANTA KUMAR MAHALI VS	// // 0 //	
174	D-MACA/43638/2024	B.M., ORIENTAL INSURANCE CO.,CUTTACK VS ANNAPURNA JENA	PRASANTA KUMAR MAHALI VS	// // 0 //	
175	D-MACA/43667/2024	INDUBATI MOHAKUD VS SUVENU BEHERA	BIRANCHI NARAYAN RATH VS	// // 0 //	
176	D-MACA/43698/2024	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK VS SRIMANTA MANDAL	SUBRAT SATPATHY VS	// // 0 //	
177	D-MACA/43703/2024	D.M.,M/S NATIONAL INSURANCE CO.LTD., SAMBALPUR VS MAMATA MISHRA	SUBRAT SATPATHY VS	// // 0 //	
178	D-MACA/43705/2024	SABITA OJHA VS BIKASH PARIDA	DEBASIS PATNAIK VS	// // 0 //	
179	D-MACA/43709/2024	THE DIVISIONAL MANAGER, HDFC ERGO GENERAL INSURANCE CO. LTD., CUTTACK VS RAMA KETAKI	ANURAG KUMAR VS	// // 0 //	
180	D-MACA/43713/2024	ORIENTAL INSURANCE CO. LTD., BBSR VS KABERI BISWAL	ADAM ALI KHAN VS	// // 0 //	
181	D-MATA/43612/2024	REENA RANI TARASIA VS DEBENDRA KUMAR TARASIA	TAPASWINI SINHA VS	// // 0 //	

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182	D-MATA/43669/2024	JYOTIRANJAN PANDA VS NIBEDITA PANDA	SANTOSH KUMAR DWIVEDY VS	// 0 //	
183	D-MATA/43708/2024	MITALI MADHUSMITA SAHANI VS SATISH KUMAR PAL	SURYAKANTA DWIBEDI VS	// 0 //	
184	D-MSA/43694/2024	ABC DEVELOPERS, BERHAMPUR VS ER. GOURI SHANKAR PATRO	SUDEEP KUMAR SARANGI VS	// 0 //	
185	D-MSA/43696/2024	ABC DEVELOPERS, BERHAMPUR VS DR. RITANJALI BEHERA	SUDEEP KUMAR SARANGI VS	// 0 //	
186	D-RPFAM/43640/2024	SANAT MISHRA VS BANITA MISHRA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
187	D-RPFAM/43645/2024	SUBBRAT ROUT VS SELINA MOHAPATRA	PRAVAT KUMAR MOHANTY VS	// 0 //	
188	D-RPFAM/43740/2024	BIBHU PRASAD MISHRA VS ROJALIN SUKLA	S.S.RAO VS	// 0 //	
189	D-RPFAM/43742/2024	SUJIT KUMAR MOHANTY VS SUBHAJANI MOHANTY	SUSANTA KUMAR TRIPATHY VS	// 0 //	
190	D-RSA/43658/2024	SATYA KUMAR SAHU VS KISHORE SAHU	BIBHUTI BHUSAN MISHRA VS	// 0 //	
191	D-RSA/43744/2024	SRIRAM CHANDRA SAHU VS AHALYA SAMAL	SANTOSH KUMAR MAHANTY VS	// 0 //	
192	D-RVWPET/43529/2024	BIJAYA KUMAR BEHERA VS MAMATA MAYEE MOHAPATRA	ADV VS	// 0 //	AOR20220001611C202400030
193	D-RVWPET/43623/2024	SK KAYUMUDDIN	ADV	//	AOR20220001225C202400022

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-STREV/43725/2024	M/S NARBHERAM POWER AND STEEL PVT. LTD., DHANBAD	HIRAKSHI KUMAR JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WA/43498/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000200C202400126
		VS	VS	()	
		HAREKRUSHNA MOHANTY		//	
196	D-WA/43499/2024	STATE OF ODISHA	SASWAT DAS, A.G.A	//	LOD20240000172C202400200
		VS	VS	()	
		CHAKRADHAR PRADHAN		//	
197	D-WA/43500/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202400128
		VS	VS	()	
		NALINIKANTA JENA		//	
198	D-WA/43501/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000194C202400150
		VS	VS	()	
		ARATI MOHANTY		//	
199	D-WA/43502/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000200C202400127
		VS	VS	()	
		NRUSINGHA CHARAN DALAI		//	
200	D-WA/43503/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000194C202400152
		VS	VS	()	
		RAGHUNATH MUDULI		//	
201	D-WA/43504/2024	STATE OF ODISHA	MALAYA KETAN BALBANTAROY, A.G.A.	//	LOD20240000200C202400129
		VS	VS	()	
		PURNA CHANDRA MAHARANA		//	
202	D-WA/43505/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000172C202400203
		VS	VS	()	
		PRAVAT NALINI MOHANTY		//	
203	D-WA/43506/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000200C202400130
		VS	VS	()	
		PRADIPTA KUMAR SAHOO		//	
204	D-WA/43507/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000194C202400153
		VS	VS	()	

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205	D-WA/43509/2024	JITENDRIYA SATAPATHY STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202400202
206	D-WA/43511/2024	SUNIRMAL MUKHERJEE STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // ()	LOD20240000172C202400166
207	D-WA/43512/2024	ALOK KUMARI SWAIN STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000194C202400154
208	D-WA/43513/2024	BICHITRA KUMAR PARIDA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000200C202400131
209	D-WA/43532/2024	BAIKUNTHANATH NAYAK STATE OF ODISHA VS	MALAYA KETAN BALABANTRAY,A.G.A VS	// // ()	LOD20240000194C202400151
210	D-WA/43533/2024	ANANTA PRASAD DAS STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // ()	LOD20240000172C202400204
211	D-WA/43566/2024	PRATAP KESHARI MOHAPATRA JAYANTI BARAL VS	GOPAL PRASAD JENA VS	// // ()	
212	D-WA/43666/2024	CHIEF EXECUTIVE OFFICER, BBSR STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // ()	LOD20240000172C202400207
213	D-WA/43668/2024	RABINDRA KUMAR DAS STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // ()	LOD20240000194C202400155
214	D-WA/43680/2024	KRUPASINDHU BEHERA PRASANNA KUMAR GANTAYAT VS	JAJATI KESHARI KHUNTIA VS	// // ()	
215	D-WA/43683/2024	STATE OF ODISHA DEEPAK KUMAR DASH VS	RAMDAS ACHARY VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WA/43702/2024	UTKAL UNIVERSITY, BBSR VS NIRANJAN SATPATHY	DAYANANDA MOHAPATRA VS	// ()	
217	D-WP(C)/43496/2024 WP(C)/25475/2024	SRADHA SUMAN DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// ()	
218	D-WP(C)/43497/2024	BABULA SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// ()	AOR20220001611C202400033
219	D-WP(C)/43510/2024 WP(C)/25349/2024	SANATAN SWAIN VS STATE OF ORISSA	MADAN MOHAN DAS VS	// ()	
220	D-WP(C)/43514/2024 WP(C)/25403/2024	POWER ENGINEERING CO, JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// ()	
221	D-WP(C)/43515/2024 WP(C)/25412/2024	POWER ENGINEERING CO, JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// ()	
222	D-WP(C)/43516/2024 WP(C)/25417/2024	POWER ENGINEERING CO, JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// ()	
223	D-WP(C)/43518/2024 WP(C)/25398/2024	POWER ENGINEERING CO.JHARKHAND VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// ()	
224	D-WP(C)/43519/2024	ABHIRAM SAHOO VS BHIMASEN SAHOO	DEBASIS TRIPATHY VS	// ()	AOR20220001665C202400053
225	D-WP(C)/43520/2024 WP(C)/25406/2024	POWER ENGINEERING CO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// ()	
226	D-WP(C)/43521/2024	STATE OF ODISHA VS SURATI BEHERA	SANGRAM KESHARI JENA,A.G.A VS	// ()	LOD20240000172C202400206
227	D-WP(C)/43523/2024	POWER ENGINEERING CO, BBSR	BIBHU PRASAD MOHANTY	//	

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	WP(C)/25401/2024	VS STATE OF ODISHA	VS	() //	
228	D-WP(C)/43524/2024	STATE OF ODISHA VS ARATI MISHRA	SANGRAM KESHARI JENA,A.G.A VS	// ()	LOD20240000172C202400205
229	D-WP(C)/43526/2024	STATE OF ODISHA VS DILLIP KUMAR PADHAN	SANGRAM KESHARI JENA,A.G.A VS	// ()	LOD20240000200C202400132
230	D-WP(C)/43528/2024 WP(C)/25404/2024	POWER ENGINEERING CO, BBSR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// ()	
231	D-WP(C)/43531/2024 WP(C)/25408/2024	POWER ENGINEERING CO, BBSR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// ()	
232	D-WP(C)/43535/2024 WP(C)/25402/2024	POWER ENGINEERING CO., BBSR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// ()	
233	D-WP(C)/43536/2024 WP(C)/25405/2024	POWER ENGINEERING CO., BBSR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// ()	
234	D-WP(C)/43538/2024 WP(C)/25409/2024	POWER ENGINEERING CO., BBSR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// ()	
235	D-WP(C)/43539/2024 WP(C)/25476/2024	NILAMANI SAHOO VS STATE OF ODISHA	MANAS PATI VS	// ()	AOR20220001535C202400102
236	D-WP(C)/43540/2024 WP(C)/25448/2024	SCHOOL FOR DEAF, MANAGED BY GENERAL SECY. SWAPNIL KUMAR VS STATE OF ODISHA	SWAPNIL KUMAR VS	// ()	
237	D-WP(C)/43541/2024 WP(C)/25451/2024	SCHOOL FOR DEAF MANAGED BY GENERAL SECRETARY SWAPNIL KUMAR VS STATE OF ODISHA	SWAPNIL KUMAR VS	// ()	
238	D-WP(C)/43542/2024 WP(C)/25481/2024	SANTOSH KUMAR NAYAK VS	MANAS PATI VS	// ()	AOR20220001535C202400103

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239	D-WP(C)/43543/2024	STATE OF ODISHA DILLIP KUMAR PARIDA VS	ANIL KUMAR DAS VS	// // ()	
240	D-WP(C)/43544/2024	STATE OF ODISHA NIRANJAN DHAN VS	ANIL KUMAR DAS VS	// // ()	
241	D-WP(C)/43546/2024	STATE OF ODISHA PRASANNA KUMAR SETHI VS	SWADHIN KESARI SINGH VS	// // ()	
242	D-WP(C)/43547/2024	STATE OF ODISHA. BINOD KUMAR SAHU VS	SWADHIN KESARI SINGH VS	// // ()	
243	D-WP(C)/43548/2024	STATE OF ODISHA KALUCHARAN SWAIN VS	SWADHIN KESARI SINGH VS	// // ()	
244	D-WP(C)/43549/2024	STATE OF ODISHA BHASKAR CHANDRA GARNAIK VS	KAMALAKANTA NAYAK VS	// // ()	
245	D-WP(C)/43550/2024	THE CHAIRMAN CUM MANAGING DIRECTOR BIJAY KUMAR NAYAK VS	KAMALAKANTA NAYAK VS	// // ()	
246	D-WP(C)/43552/2024	THE CHAIRMAN CUM MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, KHURDA BAMAED MAHARANA VS	KAMALAKANTA NAYAK VS	// // ()	
247	D-WP(C)/43554/2024	THE CHAIRMAN CUM MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, KHURDA KISHORE CHANDRA NAYAK VS	KAMALAKANTA NAYAK VS	// // ()	
248	D-WP(C)/43559/2024 WP(C)/25483/2024	THE CHAIRMAN CUM MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, KHURDA PRAMOD KUMAR KHUNTIA VS	KUNAL KUMAR SWAIN VS	// // ()	
249	D-WP(C)/43561/2024	STATE OF ODISHA PRAFULLA CHANDRA MOHAPATRA VS	GOPINATH MISHRA VS	// // ()	
		THE COMMISSIONER OF ENDOWMENTS, GOVT OF ODISHA, BBSR		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/43563/2024	TRILOCHAN MISHRA VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //	
251	D-WP(C)/43565/2024	BABULA KUMAR PRADHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
252	D-WP(C)/43570/2024	SUSANTA KUMAR SAHOO VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR, KHURDA	SUJATA JENA VS	// 0 //	
253	D-WP(C)/43572/2024	BISWAJIT MOHAPATRA VS HDFC BANK LTD., NEAR CHANDI CHHAK, CUTTACK	BIDYADHAR MANSING VS	// 0 //	
254	D-WP(C)/43574/2024	BABULA KUMAR PRADHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
255	D-WP(C)/43575/2024	RAMA CHANDRA NAYAK VS STATE OF ORISSA	BANSHIDHAR SATAPATHY VS	// 0 //	
256	D-WP(C)/43576/2024	SURESH CHANDRA MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
257	D-WP(C)/43578/2024	SURENDRA KUMAR SAHOO VS STATE OF ORISSA	BANSHIDHAR SATAPATHY VS	// 0 //	
258	D-WP(C)/43580/2024	JASOBANT ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
259	D-WP(C)/43583/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
260	D-WP(C)/43585/2024	PINKI PRIYADARSANI GHADAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
261	D-WP(C)/43586/2024	MANORANJAN NAYAK	KUNAL KUMAR SWAIN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/43588/2024	AJAYA KUMAR MALLICK	SOUBHAGYA SWAIN	//	
	WP(C)/25490/2024	VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/43589/2024	SWAGATIKA PUHAN	SATYA NARAYAN MISHRA 4	//	
	WP(C)/25400/2024	VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/43590/2024	GANESH KUMAR PRADHAN	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/43592/2024	SARBASREE SUBHADARSAN MOHANTY	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/43593/2024	HALADHAR MALLICK	SOUBHAGYA SWAIN	//	
	WP(C)/25480/2024	VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/43594/2024	SUJOGYA KUMAR SAMANTRAY	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/43595/2024	NAMITA DASH	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/43596/2024	MUKUNDA CHARAN MOHAPATRA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/43598/2024	NALINI PRAVA BARIK	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/43599/2024	BANDANA BHUYAN	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/43600/2024	CHARULATA SWAIN	PRASANTA KUMAR NANDA	//	
		VS	VS	0	

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273	D-WP(C)/43601/2024	STATE OF ODISHA GANGADHAR DAS VS	PRASANTA KUMAR NANDA VS	// // 0	
274	D-WP(C)/43602/2024	STATE OF ODISHA GEETA CHOUDHARY VS	PRASANTA KUMAR NANDA VS	// // 0	
275	D-WP(C)/43603/2024	STATE OF ODISHA GANGADHAR DAS VS	PRASANTA KUMAR NANDA VS	// // 0	
276	D-WP(C)/43605/2024	STATE OF ODISHA BANDANA BHUYAN VS	PRASANTA KUMAR NANDA VS	// // 0	
277	D-WP(C)/43606/2024 WP(C)/25458/2024	STATE OF ODISHA JITENDRA HANS VS	ABHISHEK DASH VS	// // 0	
278	D-WP(C)/43607/2024	STATE OF ODISHA BIJAY KUMAR CHHATOI VS	DEBIDUTTA MOHAPATRA VS	// // 0	
279	D-WP(C)/43608/2024	STATE OF ODISHA NALINI PRAVA BARIK VS	PRASANTA KUMAR NANDA VS	// // 0	
280	D-WP(C)/43609/2024	STATE OF ODISHA RUPNARAYAN AGRAWALLA VS	PRASANTA KUMAR NANDA VS	// // 0	
281	D-WP(C)/43610/2024	STATE OF ODISHA JITENDRA MOHANTY VS	PRASANTA KUMAR NANDA VS	// // 0	
282	D-WP(C)/43611/2024 WP(C)/25391/2024	STATE OF ODISHA BABU @ BENUDHAR SAHOO VS	DEBASIS MISHRA VS	// // 0	
283	D-WP(C)/43614/2024	STATE OF ODISHA SARBESWAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // 0 //	

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284	D-WP(C)/43615/2024	DHIRENDRANATH BISWAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
285	D-WP(C)/43616/2024	DAMAYANTI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202400080
286	D-WP(C)/43618/2024	AJAYA KUMAR BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
287	D-WP(C)/43619/2024	SITANSU SEKHAR BARAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
288	D-WP(C)/43620/2024	HRUSHIKESH NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
289	D-WP(C)/43621/2024	TABSSUM ARA QUADRI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	
290	D-WP(C)/43624/2024	NALINIPRAVA BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
291	D-WP(C)/43625/2024	BAJENDRA PRASAD PANDA VS THE COMMISSIONER, GST AND CX, COMMISSIONERATE ROURKELA, SUNDARGARH	BIJAY PANDA VS	// 0 //	
292	D-WP(C)/43626/2024	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202400081
293	D-WP(C)/43627/2024	BIDYADHAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
294	D-WP(C)/43628/2024	KUMUDINI DHALA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
295	D-WP(C)/43631/2024	DR.SATYAPRIYA DASH	DR. JITENDRA KUMAR LENKA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/43632/2024	BIJAY KUMAR NAIK	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/43633/2024	SUBHASIS PADHI	DURGESH NARAYAN RATH	//	
	WP(C)/25444/2024	VS	VS	()	
		STATE OF ORISSA		//	
298	D-WP(C)/43634/2024	M/S. ODISHA CYLINDERS, BBSR.	KSHIROD KUMAR SAHOO	//	AOR20220001352C202400059
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST TERRITORIAL RANGE, BBSR		//	
299	D-WP(C)/43635/2024	SARADA PRADHAN	SURENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/43636/2024	SANTILATA SAMAL@ DEI	AJIT KUMAR SAHOO	//	
		VS	VS	()	
		ADDL.COMMISSIONER, LAND RECORDS AND SETTLEMENT, KALINGANAGAR, JAJPUR		//	
301	D-WP(C)/43637/2024	M/S ASSOCIATE INFRASTRUCUTRE, BBSR	AJIT KUMAR ROY	//	
		VS	VS	()	
		PRINCIPAL COMNR, GST AND CE, BBSR		//	
302	D-WP(C)/43639/2024	USHA ENTERPRISES,BALASORE	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202400002
		VS	VS	()	
		REGIONAL DIRECTOR, RESERVE BANK OF INDIA		//	
303	D-WP(C)/43641/2024	JITARANJAN TRIPATHY	PRATYUSHA NAIDU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/43643/2024	M/S KAMADHENU BHANDAR, PURI	AJIT KUMAR ROY	//	
		VS	VS	()	
		DEPUTY COMNR OF STATE TAX, CT AND GST, PURI		//	
305	D-WP(C)/43647/2024	TULU SWAIN	PRATYUSHA NAIDU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/43648/2024	BANK OF BARODA, STRESSED ASSETS RECOVERY BRANCH, MURPA	BRABAT MURPA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		DISTRICT SUB REGISTRAR, CUTTACK		//	
307	D-WP(C)/43649/2024	URBASI PANI	BISWAJIT RANJAN TRIPATHY	//	
	WP(C)/25407/2024	VS	VS	0	
		STATE OF ODISHA		//	
308	D-WP(C)/43652/2024	JAGABANDHU TAJAN	DAYANANDA MOHAPATRA	//	
		VS	VS	0	
		MAHANADI COAL FIELD LTD		//	
309	D-WP(C)/43654/2024	MAHANTI MAJHI	AUROVINDA MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
310	D-WP(C)/43655/2024	RAGHABENDRA PATNAIK	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
311	D-WP(C)/43660/2024	NILAMANI NAIK	ANURAG PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
312	D-WP(C)/43663/2024	PRADIPTA KUMAR DAS	SIBANARAYAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
313	D-WP(C)/43664/2024	ASWANI KUMAR BARIK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
314	D-WP(C)/43665/2024	BABA SATYANANDA DAS @ SAMIR CHANDRA LENA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
315	D-WP(C)/43673/2024	SUSILADEVI INSTITUTE OF HEALTH AND TECHNOLOGY, BILASIPADA	LOVY BERA AND MICHAEL SWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
316	D-WP(C)/43674/2024	LAXMIDHAR PATRA	BHOJARAJ SETH	//	
		VS	VS	0	
		UNION OF INDIA		//	
317	D-WP(C)/43675/2024	KARTIKA PRADHAN	SHIVSANKAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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318	D-WP(C)/43676/2024	HRUDANANDA DANI PHARMACY COLLEGE VS STATE OF ODISHA	NITYANANDA BEHURIA VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/43677/2024	SOBHA DEI VS STATE OF ODISHA	BISHNU PRASAD RATH VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/43679/2024	KRUTIBASH BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/43681/2024	N ENKOMA VS STATE OF ODISHA	SANJIB MOHANTY VS STATE OF ODISHA	// 0 //	AOR20220001611C202400034
322	D-WP(C)/43682/2024	JAGABANDHU PRADHAN VS STATE OF ODISHA	JYOTI RANJAN DEO VS STATE OF ODISHA	// 0 //	AOR20220001593C202400019
323	D-WP(C)/43684/2024	DIPTIMAYEE MARTHA VS COLLECTOR AND DIST.MAGISTRATE PURI	SUBRATA PANDA VS COLLECTOR AND DIST.MAGISTRATE PURI	// 0 //	
324	D-WP(C)/43686/2024	SUSILA DEVI INSTITUTE OF HEALTH AND TECHNOLOGY VS STATE OF ODISHA	<del>KUNAL KUMAR SWAIN</del> VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/43687/2024	UNION OF INDIA VS D.BANERJEE	BISWAJIT MAHARANA VS D.BANERJEE	// 0 //	
326	D-WP(C)/43688/2024	AMRITA MALLIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/43689/2024	SUDARSHAN KAR VS UNION OF INDIA	TRILOCHAN RATH VS UNION OF INDIA	// 0 //	
328	D-WP(C)/43691/2024	SNIGDHA RANI PATRA VS STATE OF ODISHA	SANJIB MOHANTY VS STATE OF ODISHA	// 0 //	AOR20220001611C202400035
329	D-WP(C)/43692/2024	BALARAM HEMBRAM	TRILOCHAN RATH	//	

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		VS	VS	()	
330	D-WP(C)/43693/2024	THE CHAIRMAN CUM MANAGING DIRECTOR ARUN KUMAR HAZRA	CUM DISCIPLINARY AUTHORITY, BSNL, NEW/DELHI SHASHI BHUSAN JENA	//	
		VS	VS	()	
331	D-WP(C)/43695/2024	STATE OF ODISHA KUMAR DEBASISH	SOUBHAGYA SUNDAR DAS	//	
		VS	VS	()	
332	D-WP(C)/43697/2024	THE ESTATE OFFICER, BALARAM OPEN CAST PROJECT, MAHANADI COALFIELDS LIMITED/ K.GEETARANI	ANGUL SAROJA KANTA SAMAL	//	
		VS	VS	()	
333	D-WP(C)/43699/2024	STATE OF ODISHA NIKKI NIRLIPTA @ NIKINI LIRPTA	MANORANJAN PATTANAIAK	//	
		VS	VS	()	
334	D-WP(C)/43700/2024	THE SECY, REVENUE AND DISASTER MANAGEMENT DEPT, BBSR SHAKTI RANJAN MOHAPATRA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
335	D-WP(C)/43701/2024	STATE OF ODISHA BISWAJIT SENAPATI	JASHOBANTA DASH	//	
		VS	VS	()	
336	D-WP(C)/43706/2024	TAHASILDAR BHUBANESWAR M/S LIONS CLUB OF CUTTACK EYE HOSPITAL AND	RESEARCH CENTRE	//	
		VS	VS	()	
337	D-WP(C)/43712/2024	STATE OF ODISHA KAILASH CHANDRA NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
338	D-WP(C)/43715/2024	STATE OF ODISHA SIBANANDA BEHERA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
339	D-WP(C)/43717/2024	STATE OF ODISHA NIRANJAN DAS	AJAYA KUMAR DASH	//	
		VS	VS	()	
340	D-WP(C)/43718/2024	STATE OF ODISHA MANAMOHAN MAHANTA	SAROJ KUMAR PADHI	//	
		VS	VS	()	

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341	D-WP(C)/43719/2024	STATE OF ODISHA ROHIT KUMAR PRADHAN VS	ANURAG PATI VS	// // 0	
342	D-WP(C)/43720/2024	ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR NALCO EMPLOYEES CENTRAL UNION, BBSR VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202400064
343	D-WP(C)/43721/2024	UNION OF INDIA BABAMANI APPAREL PRODUCER COMPANY LTD VS	RUDRA NARAYAN PARIJA VS	// // 0	
344	D-WP(C)/43722/2024	STATE OF ODISHA SRI SATA ASANA MATH @ SRI KRUSHNA BALARAM VS	ADHYAKUMAR MISHRA VS	// // 0	
345	D-WP(C)/43723/2024	COMNR OF ENDOWMENTS, ODISHA, BBSR HAPINA NAYAK VS	RAJIB RATH VS	// // 0	
346	D-WP(C)/43724/2024	STATE OF ODISHA MTSSS, DHENKANAL VS	ABHILASH MISHRA VS	// // 0	
347	D-WP(C)/43726/2024	UNION OF INDIA MAHARSHI DAYANANDA SERVICE MISSION, DHENKANAL VS	ABHILASH MISHRA VS	// // 0	
348	D-WP(C)/43727/2024	UNION OF INDIA ANIL KUMAR SETHY VS	KSHIROD KUMAR ROUT VS	// // 0	
349	D-WP(C)/43728/2024	STATE OF ODISHA CHJITTA RANJAN SARKAR VS	PRAKASH KUMAR NAYAK VS	// // 0	
350	D-WP(C)/43729/2024	DIRECTOR OF SAMAGRA SIKSHYA PROJECT SANJOG (VOLUNTARY ORGANISATION) DHENKANAL VS	ABHILASH MISHRA VS	// // 0	
351	D-WP(C)/43730/2024	UNION OF INDIA RASMI RANJAN PAIKARAY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// // 0 //	

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352	D-WP(C)/43731/2024	KABITA RAY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
353	D-WP(C)/43732/2024	SITA MOHANTY VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //	
354	D-WP(C)/43733/2024	ISWAR (INTEGRATED SOCIAL WELFARE AND RECEPTION CENTRE) VS UNION OF INDIA	SUBHILASHI MESHMENKANAL VS	// 0 //	
355	D-WP(C)/43735/2024	JOGESWAR MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
356	D-WP(C)/43736/2024	DURJODHAN BISHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
357	D-WP(C)/43737/2024	MALAYA KUMAR NAYAK VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	TUSHAR KANTI SATAPATHY VS	// 0 //	
358	D-WP(C)/43739/2024	RADHAKANT COLLEGE OF NURSING, HARISPUR, CUTTACK VS STATE OF ODISHA	UBINANK PRASAD PRADHAN VS	// 0 //	
359	D-WP(C)/43741/2024	SURESH BAJURIA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //	
360	D-WP(C)/43743/2024	M/S. DEBATA CONSTRUCTION PVT. LTD., CUTTACK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //	
361	D-WP(C)/43745/2024	BIMAL KUMAR DAS VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //	
362	D-WPCRL/30681/2024	SUKADEBA BEHERA @ SUKDEV BEHARA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	//0 0 //	
363	D-ABLAPL/30660/2024	B.MADHU RAO	SUDEEP KUMAR SARANGI		KHALLIKOTE /554 /2024

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/30661/2024	SHAKTI PRASAD DASH	AMIYA RANJAN SWAIN	TIRTOL /480 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/30667/2024	SUMANTA KUMAR BEHERA	SARADA PRASANNA SARANGI	NILGIRI /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/30669/2024	NARAYAN MURMU	RAMAKANTA PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/30672/2024	CHIKU MAJHI	ARIJEET MISHRA	NIHALPRASAD /180 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/30674/2024	BIJAY BEHERA	BIBHUTI RANJAN MOHANTY	HINDOL /258 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/30676/2024	SAROJ KUMAR PALAI	BYOMAKESH TRIPATHY	KHURDA P.S. /201 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/30677/2024	DURGA CHARAN BEHERA	BYOMAKESH TRIPATHY	BALICHANDRAPUR /195 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/30684/2024	TAPAN KUMAR BEHERA	PRAVAT KUMAR MUDULI	UDALA /317 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/30688/2024	JALESWAR NAIK	PRASANTA KUMAR JENA	KASHIPUR /12 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/30697/2024	AJAY PASPUREADY @ AJAY PASPUREDY @ AJAY PASPUREADY	ASOK KISHORE PANDA	PADMAPUR /105 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/30699/2024	BISWOJEET SINGH @ RAJA SINGH	BISHAL BAIVAB	RAMACHANDI /73 /2024	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/30701/2024	STATE OF ODISHA BASANTI BEHERA VS	GOKHA BEHERA VS	// CHOUDWAR /521 /2024 ()	
376	D-ABLAPL/30702/2024	STATE OF ODISHA RADHAKRISHNA KHEMUDU VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /101 /2024 ()	
377	D-ABLAPL/30704/2024	STATE OF ODISHA KUNJAKISHORE NAYAK VS	HIMANSHU SEKHAR PANDA VS	// BASUDEVPUR /544 /2024 ()	
378	D-ABLAPL/30706/2024	STATE OF ODISHA HRUSIKESH MALIK VS	RAMAKANTA PANDA VS	// KHANTAPADA /47 /2024 ()	
379	D-ABLAPL/30708/2024	STATE OF ODISHA GETA @ SANTOSH KUMAR ROUT VS	BISWARANJAN DALAI VS	// BANKI /323 /2024 ()	
380	D-ABLAPL/30713/2024	STATE OF ODISHA NIMAIN CHARAN MOHANTY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
381	D-ABLAPL/30714/2024	STATE OF ODISHA CHAMPABATI BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
382	D-ABLAPL/30716/2024	STATE OF ODISHA RATNAKARA SETHY @ SETHI VS	SK. ZAFARULLA VS	// DHANUPALI /227 /2023 ()	
383	D-ABLAPL/30720/2024	STATE OF ODISHA SUBBRAT MALLICK VS	CHANDAN SAMANTARAY VS	// VIGILANCE PS (BERHAMPUR) /24 /2023 ()	
384	D-ABLAPL/30726/2024	STATE OF ODISHA TRILOCHAN GIRI @ GOPAL VS	MOHENDRA KUMAR MOHAPATRO VS	// BARIA /167 /2024 ()	
385	D-ABLAPL/30731/2024	STATE OF ODISHA SUDHANSU BHUSAN BEHERA VS STATE OF ODISHA	RAMESH AGARWAL VS	// CHAULIAGANJA /249 /2024 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :07/10/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/30735/2024	MOHIT SINGH VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	UDALA /279 /2024 () //	
387	D-ABLAPL/30736/2024	PRAVAT KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TANGARPALI /171 /2024 () //	
388	D-ABLAPL/30737/2024	RAM KRUSHNA PANKA @ RAM KRISHNA PANKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /173 /2024 () //	
389	D-ABLAPL/30739/2024	SATYAJIT @ SATYAJEET JENA VS STATE OF ODISHA	BASUDEV PUJARI VS	SONEPUR /245 /2024 () //	
390	D-ABLAPL/30741/2024	SATYANANDA JENA @ GALU VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 () //	
391	D-ABLAPL/30742/2024	RAJENDRA MALLA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /76 /2024 () //	
392	D-ABLAPL/30745/2024	ANTARYAMI NAYAK @ AKSHAYA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /104 /2024 () //	
393	D-ABLAPL/30746/2024	ANTARYAMI NAYAK @ AKSHAYA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /132 /2024 () //	
394	D-ABLAPL/30747/2024	KABI MALLA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /168 /2024 () //	
395	D-ABLAPL/30749/2024	NABAJYOTI NILAKANTA PRADHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	BARIPADA TOWN /524 /2024 () //	
396	D-ABLAPL/30750/2024	MAMATA PRADHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	BARIPADA TOWN /524 /2024 () //	
397	D-ABLAPL/30751/2024	CHINMAYA RATH	SUSANTA KUMAR MISHRA	//0	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
398	D-ABLAPL/30752/2024	STATE OF ODISHA ULLASH BHOI	GOURI MOHAN RATH	BIRIDI PS /231 /2024	
		VS	VS	()	
399	D-ABLAPL/30754/2024	STATE OF ODISHA RAGHUNATH BEHERA	ANKITA MUKHERJI	NIMAPADA /50 /2024	
		VS	VS	()	
400	D-ABLAPL/30758/2024	STATE OF ODISHA MINAKETAN SAHU @ BULU SAHU	SATYABRATA PANDA	KANTAMAL /222 /2023	
		VS	VS	()	
401	D-ABLAPL/30759/2024	STATE OF ODISHA SK MEHMOD @ MEHMOD SHAIKH	DEEPAK KU SAHOO	DERABIS /134 /2024	
		VS	VS	()	
402	D-ABLAPL/30761/2024	STATE OF ODISHA RITESH KUMAR DIGAL	SATYABRATA PANDA	KANTAMAL /96 /2024	
		VS	VS	()	
403	D-ABLAPL/30763/2024	STATE OF ODISHA MANOHARA MAJHI @ MANA MAJHI	SATYABRATA PANDA	SOHELLA /360 /2024	
		VS	VS	()	
404	D-ABLAPL/30764/2024	STATE OF ODISHA MAHIMA DEBIPRASAD JENA	DEEPAK KU SAHOO	ANGUL TOWN /765 /2024	
		VS	VS	()	
405	D-ABLAPL/30765/2024	STATE OF ODISHA ANIL BHESARA	SATYABRATA PANDA	KANTAMAL /151 /2024	
		VS	VS	()	
406	D-ABLAPL/30766/2024	STATE OF ODISHA NATABAR GANTAYAT	DEEPAK KU SAHOO	KENDRAPARA SADAR /511 /2024	
		VS	VS	()	
407	D-ABLAPL/30767/2024	STATE OF ODISHA SURESH DANDIA	SATYABRATA PANDA	KANTAMAL /222 /2023	
		VS	VS	()	
408	D-ABLAPL/30768/2024	STATE OF ODISHA TAPAN DAS	UDIT RANJAN JENA	CHAULIAGANJA /182 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/30770/2024	STATE OF ODISHA RAJESH @BANA BEHERA VS	KABIR KUMAR JENA VS	// BARI RAMACHANDRAPUR /427 /2024 ()	AOD20240000733C202400007
410	D-ABLAPL/30772/2024	STATE OF ODISHA ANWESHA ACHARYA VS	RAMANI KANTA PATTANAIAK VS	// DHENKANAL TOWN /244 /2022 ()	
411	D-ABLAPL/30773/2024 ABLAPL/11397/2024	STATE OF ODISHA CHOKKA NAGARJUNA VS	SAMARASH PATTANAIAK VS	// MARINE PS JATADHARI MUHAN /54 /2024 ()	
412	D-ABLAPL/30774/2024	STATE OF ODISHA BIJAY KUMAR JENA VS	PRADEEP KUMAR DAS VS	// BALASORE VIGILANCE /29 /2021 ()	
413	D-ABLAPL/30775/2024	STATE OF ODISHA(VIG.) ANU PARIDA VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /408 /2024 ()	
414	D-ABLAPL/30777/2024	STATE OF ODISHA RADHESHYAM SAHU VS	ASWINI KUMAR DASH VS	// / /0 ()	
415	D-ABLAPL/30778/2024	STATE OF ODISHA SURAJ KUMAR PRADHAN @ BHOLA VS	DEBIDUTTA MOHAPATRA VS	// Maitri Vihar PS /444 /2024 ()	
416	D-ABLAPL/30780/2024	STATE OF ODISHA RANJULATA MALLICK VS	JITENDRA KUMAR MISHRA (2) VS	// SINGLA /163 /2024 ()	
417	D-ABLAPL/30781/2024	STATE OF ODISHA SK. TASAWAR VS	MANAS KUMAR CHAND VS	// KHARABEL NAGAR P.S. /415 /2024 ()	
418	D-ABLAPL/30783/2024	STATE OF ODISHA RADHAKANTA SAHOO VS	MANAS KUMAR CHAND VS	// BALUGAON P.S. /309 /2024 ()	
419	D-ABLAPL/30784/2024	STATE OF ODISHA BAJARANGALAL AGRAWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// / /0 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :07/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/30785/2024	BHASKAR JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /254 /2024 () //	
421	D-ABLAPL/30787/2024	RULIA @ PRASANTA PRADHAN @ PRASANT PRADHAN VS STATE OF ODISHA	SUNRYAKANTA DWIBEDI VS	NARASINGHPUR /68 /2024 () //	
422	D-ABLAPL/30791/2024	BHASKAR JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /270 /2024 () //	
423	D-ABLAPL/30792/2024	BHASKAR JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /250 /2024 () //	
424	D-ABLAPL/30794/2024	BHIMSEN NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /82 /2024 () //	
425	D-ABLAPL/30795/2024	SANATAN SARAF VS STATE OF ODISHA	JIBAN RANJAN DASH VS	GOLAMUNDA /155 /2024 () //	
426	D-ABLAPL/30799/2024	SAURAV MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	ALAKUNDA /124 /2024 () //	AOR20230000820C202400030
427	D-ABLAPL/30802/2024	MEGLAL KHURA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	TUREIKELA /5 /2011 () //	
428	D-ABLAPL/30805/2024	KAILASHNATH TIWARI @ KALLU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	AINTHAPALI /315 /2024 () //	
429	D-ABLAPL/30806/2024	BULU @ TILAK BEHERA @ TULU VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /390 /2012 () //	
430	D-ABLAPL/30814/2024	RANUBALA BHUJABALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /209 /2024 () //	
431	D-ABLAPL/30819/2024	TONU SINGH @ TANU SINGH	SOUMYA RANJAN DAS	//0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :07/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/30821/2024	GURU PRASANNA SAHOO	ADITYA RATH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/30827/2024	SAROJ KUMAR MISHRA	SAPAN KUMAR LENKA	JAGATPUR /515 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/30832/2024	ISWAR MEHER @ ISWAR CHANDRA MEHER	AMIT KUMAR SAA	AGALPUR /164 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/30833/2024	ATULYA BHUSAN DAS @ RINKU	BIJAY KUMAR PARIDA	BALIANTA P.S. /390 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/30836/2024	KALPALATA PATRA	SANJAY KUMAR BEHERA	RAIRANGPUR TOWN /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/30841/2024	RASHMITA SINGH @ NAYAK	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /273 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/30842/2024	AKHAYA NAIK @ ALEKHA NAIK	PANCHANAN PANIGRAHI	CHHENDIPADA /287 /2024	AOD20240000001C202400305
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/30843/2024	RAMESH CHANDRA SAHU	SUSANTA KUMAR TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/30844/2024	PURNACHANDRA NAYAK	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /273 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/30846/2024	SOUMYA RANJAN BARIK	RAMAKRUSHNA PATTANAIK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :07/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAPC)/189/2017 WPC(OAPC)/189/2017	CHITRABGADA SAMANTRAY MP		2/2024
2	D-SAO/41647/2024 SAO/ /	DAMUNI RANHARI MP	BIBEKANANDA BHUYAN	35/2024
3	D-SAO/41647/2024 SAO/ /	DAMUNI RANHARI MP	BIBEKANANDA BHUYAN	36/2024
4	D-CRP/43746/2024 CRP/ /	ABDUL KASIM JALALUDDIN MP	GOPINATH MISHRA	83/2024
5	D-STREV/43725/2024 STREV/ /	M/S NARBHERAM POWER AND STEEL PV MP	PRADYUMN KISHOR KARIENA	96/2024
6	D-STREV/43725/2024 STREV/ /	M/S NARBHERAM POWER AND STEEL PV MP	PRADYUMN KISHOR KARIENA	97/2024
7	D-MSA/43694/2024 MSA/ /	ABC DEVELOPERS, BERHAMPUR MP	SUDEEP KUMAR SARANGI	100/2024
8	D-MSA/43696/2024 MSA/ /	ABC DEVELOPERS, BERHAMPUR MP	SUDEEP KUMAR SARANGI	101/2024
9	D-JCRLA/23/2020 JCRLA/23/2020	SOBHARANI MOHARANA MP	ADV.	199/2024
10	D-JCRLA/23/2020 JCRLA/23/2020	SOBHARANI MOHARANA MP	ADV.	200/2024
11	D-TRP(C)/6962/2024 TRP(C)/42/2024	JAYALALITA SWAIN MP	V.KAR	328/2024
12	D-LAA/4/2004 LAA/4/2004	MAHANADI COAL FIELDS MP		349/2024
13	D-LAA/4/2004 LAA/4/2004	MAHANADI COAL FIELDS MP		350/2024
14	D-LAA/4/2004 LAA/4/2004	MAHANADI COAL FIELDS MP		351/2024
15	D-LAA/4/2004 LAA/4/2004	MAHANADI COAL FIELDS MP		352/2024
16	D-LAA/4/2004 LAA/4/2004	MAHANADI COAL FIELDS MP		353/2024
17	D-LAA/4/2004 LAA/4/2004	MAHANADI COAL FIELDS MP		354/2024
18	D-RVWPET/43623/2024 RVWPET/ /	SK KAYUMUDDIN MP	ADV	368/2024
19	D-RVWPET/38962/2024 RVWPET/ /	SUMADHURI PRADHAN MP	MOHAMMED RIAZ	369/2024
20	D-CONTC/8960/2023 CONTC/8960/2023	NABEEN KUMAR RATH MP		432/2024
21	D-RPFAM/36408/2024 RPFAM/243/2024	LAKSHYAPATI KUMBHAR MP	PABITRA KUMAR NAYAK	432/2024
22	D-RPFAM/43640/2024 RPFAM/ /	SANAT MISHRA MP	RAJIB LOCHAN PATTNAIK	433/2024
23	D-CONTC/23530/2024 CONTC/4674/2024	PANKAJ MEHER MP	TIGMANSHU PATNAIK	433/2024
24	D-CONTC/40800/2024 CONTC/ /	FAKIR CHARAN SANGRAM SINGH MP	ADV.	434/2024
25	D-RPFAM/43645/2024 RPFAM/ /	SUBRAT ROUT MP	PRAVAT KUMAR MOHANTY	434/2024
26	D-RPFAM/183/2022	RABI NARAYAN MISHRA	BISWA PRAKASH DHAL	

	RPFAM/183/2022	MP		435/2024
27	D-RPFAM/43740/2024 RPFAM/ /	BIBHU PRASAD MISHRA MP	S.S.RAO	436/2024
28	D-RPFAM/43742/2024 RPFAM/ /	SUJIT KUMAR MOHANTY MP	SUSANTA KUMAR TRIPATHY	437/2024
29	D-CMAPL/43527/2024 CMAPL/ /	SRI SRI LAXMI MAA SELF HELP GROUP, MP	SIDDHARTH PRASAD DAS	511/2024
30	D-CMAPL/43597/2024 CMAPL/ /	D.M.,NATIONAL INSURANCE CO. LTD., MP	ROADKELA	512/2024
31	D-CMAPL/43613/2024 CMAPL/ /	BASANTA KUMAR BHOI MP	ADV.	513/2024
32	D-FAO/43556/2024 FAO/ /	DILLIP KUMAR BISWAL MP	SATYABAN SAHOO	889/2024
33	D-FAO/3269/2024 FAO/16/2024	SAPTAGIRI REAL ESTATE PVT.LTD. MP	SOUMYAJYOTI BISWAL	890/2024
34	D-FAO/41464/2024 FAO/ /	LEGAL MANAGER CLAIMS, M/S. BAJAJ ALIANCE MP	LEGAL MANAGER CLAIMS, M/S. BAJAJ ALIANCE GENERAL INSURANCE CO.LTD., BBSR	891/2024
35	D-FAO/41464/2024 FAO/ /	LEGAL MANAGER CLAIMS, M/S. BAJAJ ALIANCE MP	LEGAL MANAGER CLAIMS, M/S. BAJAJ ALIANCE GENERAL INSURANCE CO.LTD., BBSR	892/2024
36	D-SA/117/1998 SA/117/1998	HARIHAR MP	PARTHA MUKHERJI	910/2024
37	D-SA/117/1998 SA/117/1998	HARIHAR MP	M/S.A.MUKHERJI	911/2024
38	D-SA/117/1998 SA/117/1998	HARIHAR MP	M/S.A.MUKHERJI	912/2024
39	D-SA/117/1998 SA/117/1998	HARIHAR MP	M/S.A.MUKHERJI	913/2024
40	D-SA/117/1998 SA/117/1998	HARIHAR MP	M/S.A.MUKHERJI	914/2024
41	D-SA/117/1998 SA/117/1998	HARIHAR MP	M/S.A.MUKHERJI	915/2024
42	D-SA/117/1998 SA/117/1998	HARIHAR MP	M/S.A.MUKHERJI	916/2024
43	D-SA/117/1998 SA/117/1998	HARIHAR MP	M/S.A.MUKHERJI	917/2024
44	D-SA/117/1998 SA/117/1998	HARIHAR MP	M/S.A.MUKHERJI	918/2024
45	D-CRLREV/25/2023 CRLREV/25/2023	LAXMIPRIYA DALAI MP		970/2024
46	D-CRLREV/30711/2024 CRLREV/ /	ASWINI KUMAR DASH MP		971/2024
47	D-CRLREV/509/2012 CRLREV/509/2012	MANOJ KUMAR DAS MP		972/2024
48	D-CRLREV/30730/2024 CRLREV/ /	UPENDRA KUMAR PANDI @ UPENDRA PANDA MP	SANJAY KUMAR PRADHAN	973/2024
49	D-CRLREV/497/2023 CRLREV/497/2023	MANOJ KUMAR AGRAWAL MP	SUSHANTA KUMAR JOSHI	974/2024
50	D-CRLREV/30798/2024 CRLREV/ /	SNEHALATA BEHERA @ DEHURY MP	DEBENDRA KUMAR SAHOO (1)	975/2024
51	D-CRLREV/30848/2024 CRLREV/ /	SWAGAT NAYAK MP	RAJESH RANJAN SAHOO	976/2024
52	D-CRLREV/30849/2024 CRLREV/ /	TIKAN PRADHAN MP	SUSANTA KUMAR BARAL	977/2024
53	D-RSA/56/2022 RSA/56/2022	SRIDHAR ROUT MP	GOPINATH MISHRA	1177/2024
54	D-RSA/43658/2024 RSA/ /	SATYA KUMAR SAHU MP	BIBHUTI BHUSAN MISHRA	1178/2024
55	D-RSA/279/2002 RSA/279/2002	JAYA KUMARI KALO MP	SIDHARTHA MISHRA 1	1179/2024
56	D-RSA/279/2002 RSA/279/2002	JAYA KUMARI KALO MP	M/S. C.R.MISHRA	1180/2024
57	D-RSA/279/2002 RSA/279/2002	JAYA KUMARI KALO MP	M/S. C.R.MISHRA	1181/2024

58	D-RSA/279/2002 RSA/279/2002	JAYA KUMARI KALO MP	M/S. C.R.MISHRA	1182/2024
59	D-RSA/279/2002 RSA/279/2002	JAYA KUMARI KALO MP	M/S. C.R.MISHRA	1183/2024
60	D-RSA/279/2002 RSA/279/2002	JAYA KUMARI KALO MP	M/S. C.R.MISHRA	1184/2024
61	D-RSA/279/2002 RSA/279/2002	JAYA KUMARI KALO MP	M/S. C.R.MISHRA	1185/2024
62	D-RSA/279/2002 RSA/279/2002	JAYA KUMARI KALO MP	M/S. C.R.MISHRA	1186/2024
63	D-RSA/279/2002 RSA/279/2002	JAYA KUMARI KALO MP	M/S. C.R.MISHRA	1187/2024
64	D-RSA/279/2002 RSA/279/2002	JAYA KUMARI KALO MP	M/S. C.R.MISHRA	1188/2024
65	D-RSA/279/2002 RSA/279/2002	JAYA KUMARI KALO MP	M/S. C.R.MISHRA	1189/2024
66	D-RSA/80/2014 RSA/80/2014	ADAM HEMBRAM MP	M/S.G.N.MOHAPATRA	1190/2024
67	D-RSA/43744/2024 RSA/ /	SRIRAM CHANDRA SAHU MP	SANTOSH KUMAR MAHANTY	1191/2024
68	D-RSA/43744/2024 RSA/ /	SRIRAM CHANDRA SAHU MP	SANTOSH KUMAR MAHANTY	1192/2024
69	D-CMP/43537/2024 CMP/ /	BIJAYALAXMI DALAI @ PARIDA MP	SARADA PRASANNA SARANGI	1225/2024
70	D-CMP/43551/2024 CMP/ /	DEBASIS HATI MP	BHASKAR CHANDRA PANDA	1226/2024
71	D-CMP/43530/2024 CMP/ /	GIRIDHARI LAL SARANGI MP	RAJJEET ROY	1227/2024
72	D-CMP/43622/2024 CMP/ /	KALI BEHERA MP	RAMDAS ACHARY	1228/2024
73	D-CMP/43650/2024 CMP/ /	KIRUTHJIKA PRABHAKARAN MP	AJIT CHANDRA MOHAPATRA	1229/2024
74	D-CMP/43662/2024 CMP/ /	BHAGYALATA NAIK MP	BHOJARAJ SETH	1230/2024
75	D-CMP/43704/2024 CMP/ /	SUKANTI PATTANAIK MP	MAHESWAR MOHANTY	1231/2024
76	D-CMP/43707/2024 CMP/ /	PUSPALATA @ PUSPITA SARKAR MP	SATYABRATA SENAPATI	1232/2024
77	D-CMP/43690/2024 CMP/ /	SATYA NARAYAN SABAT MP	GYANALOKA MOHANTY	1233/2024
78	D-CMP/43734/2024 CMP/ /	RAHIM BUX MP	SANDIPANI MISRA	1234/2024
79	D-BLAPL/20747/2024 BLAPL/7232/2024	SOUMYA RANJAN PANDA MP	SOMANATH MITRA	1343/2024
80	D-BLAPL/23508/2024 BLAPL/7989/2024	MANOJ KUMAR SAHOO @ SAHU MP	MANORANJAN DAS	1344/2024
81	D-BLAPL/23530/2024 BLAPL/8134/2024	MANOJ KUMAR SAHU @ SAHOO MP	MANORANJAN DAS	1345/2024
82	D-BLAPL/19757/2024 BLAPL/6773/2024	SHAIKH AFSAR MEHBOOB MP	RAJIB LOCHAN PATTANAIK	1346/2024
83	D-BLAPL/23216/2024 BLAPL/7925/2024	GOURANGA GOUDA MP	JYOTIRMAYA SAHOO	1347/2024
84	D-BLAPL/17757/2024 BLAPL/6267/2024	MILU PADHAN MP		1348/2024
85	D-BLAPL/24254/2024 BLAPL/8558/2024	SURAJ PRAKASH MP	PABITRA KUMAR PAIK	1349/2024
86	D-BLAPL/28237/2024 BLAPL/9576/2024	SUBASH NUNDRUKA MP	BUDHIRAM DAS	1350/2024
87	D-BLAPL/28237/2024 BLAPL/9576/2024	SUBASH NUNDRUKA MP	BUDHIRAM DAS	1351/2024
88	D-BLAPL/25592/2024 BLAPL/9669/2024	ANIL KUMAR DAS MP		1352/2024
89	D-BLAPL/23601/2024	PANAMANI HEMBRAM	PRADEEP KUMAR DAS	

	BLAPL/8036/2024	MP		1353/2024
90	D-BLAPL/30847/2024	SUDAM @ CHANDAN PADHAN	SANJIB KUMAR BHANJADEO	
	BLAPL/ /	MP		1354/2024
91	D-ABLAPL/27123/2024	BIKRAM BHUYAN @ BIKA		
	ABLAPL/10191/2024	MP		2203/2024
92	D-ABLAPL/25514/2024	RAHUL DURGA		
	ABLAPL/10557/2024	MP		2204/2024
93	D-ABLAPL/24749/2024	UPA BAG @ UPENDRA BAG		
	ABLAPL/8989/2024	MP		2205/2024
94	D-ABLAPL/19442/2024	DHANESWAR KARNA @ DHANUSWAR KARNA	ARUN KISHORE PANDA	
	ABLAPL/7327/2024	MP		2206/2024
95	D-ABLAPL/27739/2024	BANSIDHAR HALWA		
	ABLAPL/10262/2024	MP		2207/2024
96	D-ABLAPL/22689/2024	KAKAYA KHURA@KAKEI KHURA		
	ABLAPL/8220/2024	MP		2208/2024
97	D-ABLAPL/6499/2022	SANKAR LAMA	GANESWAR BEHERA	
	ABLAPL/6499/2022	MP		2209/2024
98	D-ABLAPL/23233/2024	GOLAK BIHARI JENA		
	ABLAPL/8803/2024	MP		2210/2024
99	D-ABLAPL/28221/2024	DEBARAJ RANA @ DEBA		
	ABLAPL/10332/2024	MP		2211/2024
100	D-ABLAPL/26746/2024	NANDAKISHORE BAG		
	ABLAPL/10235/2024	MP		2212/2024
101	D-ABLAPL/13540/2024	RAJKISHORE LENKA	PRAVASH CHANDRA DASH	
	ABLAPL/4718/2024	MP		2213/2024
102	D-ABLAPL/13982/2024	PAPU @ SUKANTA BEHERA	PRAKASH CHANDRA DASH	
	ABLAPL/4897/2024	MP		2214/2024
103	D-ABLAPL/24924/2024	MANOJ PRADHAN		
	ABLAPL/9091/2024	MP		2215/2024
104	D-ABLAPL/25983/2024	GITANJALI PATRA		
	ABLAPL/9834/2024	MP		2216/2024
105	D-ABLAPL/24819/2024	NARENDRA KUMAR SAHU @ NARENDRA SAHUA	SANKAR NAYAK	
	ABLAPL/9874/2024	MP		2217/2024
106	D-ABLAPL/22167/2024	SWADHIN MALLICK		
	ABLAPL/8041/2024	MP		2218/2024
107	D-ABLAPL/25077/2024	MD.SIDIQUE QURAIISHI		
	ABLAPL/9145/2024	MP		2219/2024
108	D-ABLAPL/25096/2024	JAYANT SAMAL		
	ABLAPL/9815/2024	MP		2220/2024
109	D-ABLAPL/30821/2024	GURU PRASANNA SAHOO	ADITYA RATH	
	ABLAPL/ /	MP		2221/2024
110	D-MACA/43525/2024	BAISAKHA NAIK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2391/2024
111	D-MACA/43534/2024	PRIYAMBADA NANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2392/2024
112	D-MACA/43545/2024	SMRUTI RANJAN SAHOO	SATYABHUSAN DAS	
	MACA/ /	MP		2393/2024
113	D-MACA/43571/2024	A.SAI KUMAR REDDY	BISHNU BRATA SINGH	
	MACA/ /	MP		2396/2024
114	D-MACA/28/2021	DIVYASHREE SAHOO	PABITRA KUMAR NAYAK	
	MACA/28/2021	MP		2397/2024
115	D-MACA/15409/2024	D.M., ORIENTAL INSURANCE CO. L.T.D		
	MACA/295/2024	MP		2398/2024
116	D-MACA/15409/2024	D.M., ORIENTAL INSURANCE CO. L.T.D		
	MACA/295/2024	MP		2399/2024
117	D-MACA/43629/2024	B.M., ORIENTAL INSURANCE CO., SAMBAPUR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2400/2024
118	D-MACA/43629/2024	B.M., ORIENTAL INSURANCE CO., SAMBAPUR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2401/2024
119	D-MACA/43638/2024	B.M., ORIENTAL INSURANCE CO.,CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2402/2024
120	D-MACA/43638/2024	B.M., ORIENTAL INSURANCE CO.,CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2403/2024

121	D-MACA/40136/2024 MACA/ /	M/S NEW INDIA ASSURANCE CO.LTD.,CUTTACK MP	PRANOD KUMAR TRIPATHY	2404/2024
122	D-MACA/2378/2024 MACA/55/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. MP		2405/2024
123	D-MACA/43667/2024 MACA/ /	INDUBATI MOHAKUD MP	BIRANCHI NARAYAN RATH	2406/2024
124	D-MACA/43667/2024 MACA/ /	INDUBATI MOHAKUD MP	BIRANCHI NARAYAN RATH	2407/2024
125	D-MACA/43698/2024 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK MP	SURABAT SATPATHY	2408/2024
126	D-MACA/43709/2024 MACA/ /	THE DIVISIONAL MANAGER, HDFC ERGO GENERALI INSURANCE CO. LTD., CUTTACK MP	MURALI KISHAN	2409/2024
127	D-MACA/43713/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD., BBSR MP	ADAM ALI KHAN	2410/2024
128	D-CRLA/17725/2024 CRLA/628/2024	BIJAY KUMAR BARIK @ BALIA MP	UNMESH CHANDRA JENA	2559/2024
129	D-CRLA/616/2018 CRLA/616/2018	BINDU NAG MP	D.P.DHAL, M/S. JIBARDHAN MENDALI,R.K.MEHER,A.K.PARIDA,	2560/2024
130	D-CRLA/627/2023 CRLA/627/2023	SANTOSH NAIK MP	UMAKANTA BARIK	2561/2024
131	D-CRLA/30019/2024 CRLA/ /	VICTIM MP	BHABANI SHANKAR DASPARIDA	2562/2024
132	D-CRLA/30721/2024 CRLA/ /	BANABASI RAULA MP	BIJOY SWAROOP NANDA	2563/2024
133	D-CRLA/30721/2024 CRLA/ /	BANABASI RAULA MP	BIJOY SWAROOP NANDA	2564/2024
134	D-CRLA/28104/2024 CRLA/940/2024	JAYANTI SAHU MP	SANGRAMJIT PANDA	2565/2024
135	D-CRLA/26566/2024 CRLA/893/2024	SANJAY KUMAR SAMAL@SANJAY SAMADALIRANI BEHURAY MP		2566/2024
136	D-CRLA/26566/2024 CRLA/893/2024	SANJAY KUMAR SAMAL@SANJAY SAMADALIRANI BEHURAY MP		2567/2024
137	D-CRLA/29968/2024 CRLA/1003/2024	SAROJ@SAROJA KUMAR NANDA MP	DIPTI RANJAN BHOKTA	2568/2024
138	D-CRLA/30762/2024 CRLA/ /	BIKASH CHANDRA BISWAL MP	SANTOSH KUMAR MOHANTY	2569/2024
139	D-CRLA/30762/2024 CRLA/ /	BIKASH CHANDRA BISWAL MP	SANTOSH KUMAR MOHANTY	2570/2024
140	D-CRLA/29727/2024 CRLA/ /	SUSHIL KUMBHAR MP	PRASANTA KUMAR ROUSTRAY	2571/2024
141	D-CRLA/29727/2024 CRLA/ /	SUSHIL KUMBHAR MP	PRASANTA KUMAR ROUSTRAY	2572/2024
142	D-CRLA/29650/2024 CRLA/ /	KESHABA @TUNU MIRDHA MP	PRASANTA KUMAR ROUSTRAY	2573/2024
143	D-CRLA/29650/2024 CRLA/ /	KESHABA @TUNU MIRDHA MP	PRASANTA KUMAR ROUSTRAY	2574/2024
144	D-CRLA/29650/2024 CRLA/ /	KESHABA @TUNU MIRDHA MP	PRASANTA KUMAR ROUSTRAY	2575/2024
145	D-CRLA/30793/2024 CRLA/ /	MANINDRA MAJHI MP	SURYAKANTA DWIBEDI	2576/2024
146	D-CRLA/20842/2024 CRLA/700/2024	DHANANJAYA BEHERA@BAGA MP	NITYANANDA PANDA	2578/2024
147	D-CRLA/30813/2024 CRLA/ /	KALIA @ KALANDI BISWAL MP	DEEPAK RANJAN PARIDA	2579/2024
148	D-CRLA/30813/2024 CRLA/ /	KALIA @ KALANDI BISWAL MP	DEEPAK RANJAN PARIDA	2580/2024
149	D-CRLA/30831/2024 CRLA/ /	TAPAN JENA @ JITENDRA KUMAR JENA MP	BISWORANJAN SWAIN	2581/2024
150	D-CRLA/30831/2024 CRLA/ /	TAPAN JENA @ JITENDRA KUMAR JENA MP	BISWORANJAN SWAIN	2582/2024
151	D-CRLMC/19559/2024 CRLMC/2514/2024	SATYA NAYAK @ SATYABAN @ SATYABHANU NAYAK MP		2755/2024
152	D-CRLMC/26234/2024	MURALI MANOHAR DAS		

	CRLMC/3318/2024	MP		2757/2024
153	D-CRLMC/30718/2024	HIMANSHU PRADHAN @ HIMANSHU SEKHAR PRADHAN	HIMANSHU PRADHAN	
	CRLMC/ /	MP		2758/2024
154	D-CRLMC/23258/2024	SUBHRAKANTA JENA		
	CRLMC/2975/2024	MP		2759/2024
155	D-CRLMC/30719/2024	BISWAJIT ROUT	ANIRUDHA DAS	
	CRLMC/ /	MP		2760/2024
156	D-CRLMC/30723/2024	REETANJALI BARAL @ MOHANTY	HRUDANANDA MOHAPATRA	
	CRLMC/ /	MP		2761/2024
157	D-CRLMC/30748/2024	KAMAL LOCHAN PANDIA	BIBHUTI RANJAN MOHANTY	
	CRLMC/ /	MP		2762/2024
158	D-CRLMC/30462/2024	SUDHANSU PATI	TANMAY MISHRA	
	CRLMC/3904/2024	MP		2763/2024
159	D-CRLMC/30760/2024	SUMANTA PAIKARAY	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		2764/2024
160	D-CRLMC/30782/2024	KISHOR GHADEI	MANAS KUMAR CHAND	
	CRLMC/ /	MP		2765/2024
161	D-CRLMC/30786/2024	ISHWAR @ ISWAR CHANDRA BEHERA	RASHMI RANJAN MISHRA	
	CRLMC/ /	MP		2766/2024
162	D-CRLMC/30811/2024	ZAINUL HAQUE	LAXMINARAYAN PATEL	
	CRLMC/ /	MP		2767/2024
163	D-CRLMC/71/2024	SURESH KUMAR SHARMA	SATYA SMRUTI MOHANTY	
	CRLMC/7/2024	MP		2768/2024
164	D-CRLMC/30837/2024	ROHIT SENAPATI	SUKANTA KUMAR NAYAK	
	CRLMC/ /	MP		2769/2024
165	D-WA/43498/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7337/2024
166	D-WA/43498/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7338/2024
167	D-WA/43498/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7339/2024
168	D-WA/43499/2024	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		7340/2024
169	D-WA/43499/2024	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		7341/2024
170	D-WA/43499/2024	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		7342/2024
171	D-WA/43500/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7343/2024
172	D-WA/43500/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7344/2024
173	D-WA/43500/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7345/2024
174	D-WA/43501/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7346/2024
175	D-WA/43501/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7347/2024
176	D-WA/43501/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7348/2024
177	D-WA/43502/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7349/2024
178	D-WA/43502/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7350/2024
179	D-WA/43502/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7351/2024
180	D-WA/43503/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7352/2024
181	D-WA/43503/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7353/2024
182	D-WA/43503/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7354/2024
183	D-WA/43504/2024	STATE OF ODISHA	MALAYA KETAN BALBANTAROY, A.G.A.	
	WA/ /	MP		7355/2024

184	D-WA/43504/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALBANTAROY, A.G.A.	7356/2024
185	D-WA/43504/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALBANTAROY, A.G.A.	7357/2024
186	D-WA/43505/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7358/2024
187	D-WA/43505/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7359/2024
188	D-WA/43505/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7360/2024
189	D-WA/43532/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY,A.G.A	7361/2024
190	D-WA/43532/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY,A.G.A	7362/2024
191	D-WA/43532/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY,A.G.A	7363/2024
192	D-WA/43533/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	7364/2024
193	D-WA/43506/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7365/2024
194	D-WA/43533/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	7366/2024
195	D-WA/43533/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	7367/2024
196	D-WA/43506/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7368/2024
197	D-WA/43506/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7369/2024
198	D-WA/40823/2024 WA/ /	SAMIR KUMAR BARIK @ SAMIR BARIK MP	JUDHISTHIR SAHOO	7370/2024
199	D-WA/43507/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7371/2024
200	D-WA/43507/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7372/2024
201	D-WA/43507/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7373/2024
202	D-WA/310/2019 WA/310/2019	SUBASH PRADHAN@SUBASH CH.PRADHAN MP	PRAMOD KUMAR ROUSTRAY,M/S.PRAFULLA KU. RATH,A.BEHERA,S.	7374/2024
203	D-WA/43680/2024 WA/ /	PRASANNA KUMAR GANTAYAT MP	JAJATI KESHARI KHUNTIA	7375/2024
204	D-WA/311/2019 WA/311/2019	SUBASH PRADHAN@SUBASH CH.PRADHAN MP	PRAMOD KUMAR ROUSTRAY	7376/2024
205	D-WA/43683/2024 WA/ /	DEEPAK KUMAR DASH MP	RAMDAS ACHARY	7377/2024
206	D-WA/43509/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7378/2024
207	D-WA/43509/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7379/2024
208	D-WA/43509/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7380/2024
209	D-WA/43702/2024 WA/ /	UTKAL UNIVERSITY, BBSR MP	DAYANANDA MOHAPATRA	7381/2024
210	D-WA/43511/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7382/2024
211	D-WA/43511/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7383/2024
212	D-WA/43511/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7384/2024
213	D-WA/43512/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7385/2024
214	D-WA/43512/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7386/2024
215	D-WA/43512/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	

216	WA/ / D-WA/43513/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	7387/2024
217	WA/ / D-WA/43513/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	7388/2024
218	WA/ / D-WA/43513/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	7389/2024
219	WA/ / D-WA/43666/2024	MP STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	7390/2024
220	WA/ / D-WA/43666/2024	MP STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	7391/2024
221	WA/ / D-WA/43666/2024	MP STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	7392/2024
222	WA/ / D-WA/43668/2024	MP STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	7393/2024
223	WA/ / D-WA/43668/2024	MP STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	7394/2024
224	WA/ / D-WA/43668/2024	MP STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	7395/2024
225	WP(C)/13899/2024	MOHINI MOHAN SAHOO	SIDHANT DWIBEDI	7396/2024
226	WP(C)/7579/2024	MP		13719/2024
227	WP(C)/43496/2024	SRADHA SUMAN DAS	JAJATI KESHARI KHUNTIA	13720/2024
228	WP(C)/25475/2024	MP		13721/2024
229	WP(C)/38766/2024	SAMARENDRA KUMAR MOHANTY		13721/2024
230	WP(C)/23592/2024	MP		13721/2024
231	WP(C)/36091/2024	SATYARANJAN DAS	ANJAN KUMAR BISWAL	13722/2024
232	WP(C)/20604/2024	MP		13722/2024
233	WP(C)/30344/2024	SAROJ KUMAR MOHAPATRA	ANJAN KUMAR BISWAL	13723/2024
234	WP(C)/17268/2024	MP		13723/2024
235	WP(C)/43510/2024	SANATAN SWAIN	MADAN MOHAN DAS	13724/2024
236	WP(C)/25349/2024	MP		13724/2024
237	WP(C)/33424/2023	SANJIB KUMAR BISWAL	MANOJ KUMAR MOHANTY	13725/2024
238	WP(C)/33424/2023	MP		13725/2024
239	WP(C)/33003/2020	NILIMA DEBNATH		13726/2024
240	WP(C)/33003/2020	MP		13726/2024
241	WP(C)/43540/2024	SCHOOL FOR DEAF, MANAGED BY GENERAL SECRETARY PATITAPABAN SEVA SANGHA, PURI		13727/2024
242	WP(C)/25448/2024	MP		13727/2024
243	WP(C)/43541/2024	SCHOOL FOR DEAF MANAGED BY GENERAL SECRETARY PATITAPABAN SEVA SANGHA , CHANARPADA		13728/2024
244	WP(C)/25451/2024	MP		13728/2024
245	WP(C)/42359/2024	PAMI BEHERA @ BHOI	SUSHANTA KUMAR JOSHI	13729/2024
246	WP(C)/25209/2024	MP		13729/2024
247	WP(C)/43521/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	13730/2024
248	WP(C)/ /	MP		13730/2024
249	WP(C)/43521/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	13731/2024
250	WP(C)/ /	MP		13731/2024
251	WP(C)/43524/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	13732/2024
252	WP(C)/ /	MP		13732/2024
253	WP(C)/43524/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	13733/2024
254	WP(C)/ /	MP		13733/2024
255	WP(C)/43526/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	13734/2024
256	WP(C)/ /	MP		13734/2024
257	WP(C)/43526/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	13735/2024
258	WP(C)/ /	MP		13735/2024
259	WP(C)/43559/2024	PRAMOD KUMAR KHUNTIA	KUNAL KUMAR SWAIN	13736/2024
260	WP(C)/25483/2024	MP		13736/2024
261	WP(C)/14774/2022	ASWINI KUMAR DAS	HIMANSU SEKHAR SATAPATHY, ANURAG PATI,SUKHVINDER KAUR	13737/2024
262	WP(C)/14774/2022	MP		13737/2024
263	WP(C)/38992/2024	SANJUKTA BHAISAL	DIGAMBAR SETHI	13738/2024
264	WP(C)/ /	MP		13738/2024
265	WP(C)/43574/2024	BABULA KUMAR PRADHAN	SUBAS CHANDRA DAS	13739/2024
266	WP(C)/ /	MP		13739/2024
267	WP(C)/43589/2024	SWAGATIKA PUHAN	SATYA NARAYAN MISHRA 4	13740/2024
268	WP(C)/25400/2024	MP		13740/2024

247	D-WP(C)/14610/2013 WP(C)/14610/2013	RENUBALA MOHANTY MP	M.M.SWAIN	13741/2024
248	D-WP(C)/43606/2024 WP(C)/25458/2024	JITENDRA HANS MP	ABHISHEK DASH	13742/2024
249	D-WP(C)/43607/2024 WP(C)/ /	BIJAY KUMAR CHHATOI MP	DEBIDUTTA MOHAPATRA	13743/2024
250	D-WP(C)/43611/2024 WP(C)/25391/2024	BABU @ BENUDHAR SAHOO MP	DEBASIS MISHRA	13744/2024
251	D-WP(C)/36136/2024 WP(C)/20516/2024	UDAYA KUMAR SWAIN MP		13745/2024
252	D-WP(C)/41975/2024 WP(C)/24889/2024	YASOBANT DAS MP	RAJJEET ROY	13746/2024
253	D-WP(C)/43625/2024 WP(C)/ /	BAJENDRA PRASAD PANDA MP	RAMDAS ACHARY	13747/2024
254	D-WP(C)/43621/2024 WP(C)/ /	TABSSUM ARA QUADRI MP	DEBIDUTTA MOHAPATRA	13748/2024
255	D-WP(C)/37759/2024 WP(C)/21983/2024	BIGHNARAJ KAR MP	BANSHIDHAR SATAPATHY	13749/2024
256	D-WP(C)/37766/2024 WP(C)/21992/2024	SASMITA MOHANTY MP	BANSHIDHAR SATAPATHY	13750/2024
257	D-WP(C)/37768/2024 WP(C)/21898/2024	BRUSAKETU SAMANTRAY MP	BANSHIDHAR SATAPATHY	13751/2024
258	D-WP(C)/37764/2024 WP(C)/21997/2024	AJAY KUMAR CHAND MP	BANSHIDHAR SATAPATHY	13752/2024
259	D-WP(C)/37760/2024 WP(C)/21987/2024	SATYANARAYAN SARANGI MP	BANSHIDHAR SATAPATHY	13753/2024
260	D-WP(C)/43637/2024 WP(C)/ /	M/S ASSOCIATE INFRASTRUCUTRE, BBSRAJIT KUMAR ROY MP		13754/2024
261	D-WP(C)/43649/2024 WP(C)/25407/2024	URBASI PANI MP	BISWAJIT RANJAN TRIPATHY	13755/2024
262	D-WP(C)/43649/2024 WP(C)/25407/2024	URBASI PANI MP	BISWAJIT RANJAN TRIPATHY	13756/2024
263	D-WP(C)/43652/2024 WP(C)/ /	JAGABANDHU TAJAN MP	DAYANANDA MOHAPATRA	13757/2024
264	D-WP(C)/43652/2024 WP(C)/ /	JAGABANDHU TAJAN MP	DAYANANDA MOHAPATRA	13758/2024
265	D-WP(C)/43660/2024 WP(C)/ /	NILAMANI NAIK MP	ANURAG PATI	13759/2024
266	D-WP(C)/43663/2024 WP(C)/ /	PRADIPTA KUMAR DAS MP	SIBANARAYAN BISWAL	13760/2024
267	D-WP(C)/43675/2024 WP(C)/ /	KARTIKA PRADHAN MP	SHIVSANKAR MOHANTY	13761/2024
268	D-WP(C)/43045/2024 WP(C)/25469/2024	ASWINI KUMAR DASH MP		13762/2024
269	D-WP(C)/314/2024 WP(C)/149/2024	SUNITA GOENKA MP	UPENDRA KUMAR SAMAL	13763/2024
270	D-WP(C)/43687/2024 WP(C)/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	13764/2024
271	D-WP(C)/43689/2024 WP(C)/ /	SUDARSHAN KAR MP	TRILOCHAN RATH	13765/2024
272	D-WP(C)/43692/2024 WP(C)/ /	BALARAM HEMBRAM MP	TRILOCHAN RATH	13766/2024
273	D-WP(C)/32320/2024 WP(C)/20466/2024	SUSHREE ROJALIN BARAL MP	SHASHI BHUSAN JENA	13767/2024
274	D-WP(C)/43695/2024 WP(C)/ /	KUMAR DEBASISH MP	SOUBHAGYA SUNDAR DAS	13768/2024
275	D-WP(C)/43519/2024 WP(C)/ /	ABHIRAM SAHOO MP	DEBASIS TRIPATHY	13769/2024
276	D-WP(C)/43706/2024 WP(C)/ /	M/S LIONS CLUB OF CUTTACK EYE HOSPITAL MP	SUBHANKAR RESEARCH CENTRE	13770/2024
277	D-WP(C)/43626/2024 WP(C)/ /	PRASANNA KUMAR PRADHAN MP	SUSANTA KUMAR BARAL	13771/2024
278	D-WP(C)/19413/2014	DIPENDRA GURU	SANDEEP RATH	

	WP(C)/19413/2014	MP		13772/2024
279	D-WP(C)/43712/2024 WP(C)/ /	KAILASH CHANDRA NAYAK MP	SUBHRANSU BHUSAN MOHANTY	13773/2024
280	D-WP(C)/43639/2024 WP(C)/ /	USHA ENTERPRISES,BALASORE MP	KANANBALA ROY CHOUDHURY	13774/2024
281	D-WP(C)/32248/2024 WP(C)/18936/2024	YOSOBANTA MALLIK MP	CHANDRAKANTA NAYAK	13775/2024
282	D-WP(C)/43719/2024 WP(C)/ /	ROHIT KUMAR PRADHAN MP	ANURAG PATI	13776/2024
283	D-WP(C)/25920/2011 WP(C)/25920/2011	PRASANNA KU.DASH MP	M/S.ASIM AMITAV DAS, PRATIK DASH	13777/2024
284	D-WP(C)/43721/2024 WP(C)/ /	BABAMANI APPAREL PRODUCER COMPANY, MP	ANURAG NARAYAN PARIJA	13778/2024
285	D-WP(C)/43722/2024 WP(C)/ /	SRI SATA ASANA MATH @ SRI KRUSHNA MP	BILYAR KUMAR MISHRA,PURI	13779/2024
286	D-WP(C)/43723/2024 WP(C)/ /	HAPINA NAYAK MP	RAJIB RATH	13780/2024
287	D-WP(C)/43727/2024 WP(C)/ /	ANIL KUMAR SETHY MP	KSHIROD KUMAR ROUT	13781/2024
288	D-WP(C)/43682/2024 WP(C)/ /	JAGABANDHU PRADHAN MP	JYOTI RANJAN DEO	13782/2024
289	D-WP(C)/43616/2024 WP(C)/ /	DAMAYANTI NAYAK MP	SUSANTA KUMAR BARAL	13783/2024
290	D-WP(C)/43730/2024 WP(C)/ /	RASMI RANJAN PAIKARAY MP	SUBHANKAR ROUT	13784/2024
291	D-WP(C)/43731/2024 WP(C)/ /	KABITA RAY MP	JANAKI KANTA MAHAPATRA	13785/2024
292	D-WP(C)/43737/2024 WP(C)/ /	MALAYA KUMAR NAYAK MP	TUSHAR KANTI SATAPATHY	13786/2024
293	D-WP(C)/43741/2024 WP(C)/ /	SURESH BAJURIA MP	SMITA RANJAN PATNAIK	13787/2024
294	D-WP(C)/43634/2024 WP(C)/ /	M/S. ODISHA CYLINDERS, BBSR. MP	KSHIROD KUMAR SAHOO	13788/2024
295	D-WP(C)/43743/2024 WP(C)/ /	M/S. DEBATA CONSTRUCTION PVT. LTD., MP	GOURAM MOHAN RATH	13789/2024
296	D-WP(C)/12695/2024 WP(C)/6945/2024	SOUMYA KANTA PANDA MP	AMIT PRASAD BOSE	13790/2024
297	D-WP(C)/43720/2024 WP(C)/ /	NALCO EMPLOYEES CENTRAL UNION, BBSR. MP	KANTA KUMAR DALAI	13791/2024
298	D-WP(C)/43745/2024 WP(C)/ /	BIMAL KUMAR DAS MP	AVIJIT PATNAIK	13792/2024